

IWDP-Hills, Forest Complex,
Gladni, Narwal, Jammu.



e-mail : ngtmc2019@gmail.com

Office of the Chairman, NGT Monitoring Committee (J&K)
Justice Janak Raj Kotwal
(Former Judge High Court of Jammu & Kashmir)

Consultant Judicial,
Hon'ble National Green Tribunal,
New Delhi.

No: CHM/NGTMC/PS/2020/97.

Dt: 24.09.2020

Subject: Report of the Chairman in compliance to Hon'ble NGT order
dated 20.03.2020.

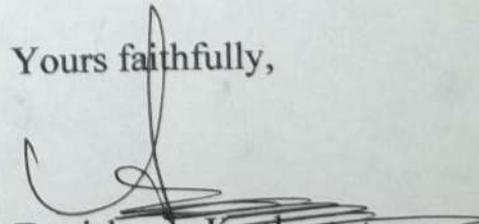
Sir,

Kindly find enclosed herewith report, along with enclosures 'A', 'B' &
'C', of the Hon'ble Chairman, Monitoring Committee constituted in the
matter of E.A. No. 32/2016 titled Amresh Singh Vs Union of India and
Ors.

In this regard, I am desired to request you that the report along with
enclosures may be placed before the Hon'ble Tribunal.

Yours faithfully,

Encl: Annexure A, B & C.


Devisharan Koul 24/9/2020
Personal Assistant



Office of the Chairman, NGT Monitoring Committee, Jammu (J&K)
Justice Janak Raj Kotwal
(Former Judge High Court of Jammu & Kashmir)

In the matter of : Execution Application No. 32/2016
In
Original Application No. 295/2016
And
Original Application No. 295/2016
(M.A.No.539/2016)

Amresh Singh Vs. Union of India & Ors.

Report in compliance to Hon'ble NGT Order dated 20. 03. 2020

This report is submitted in compliance to the order passed by the Hon'ble National Green Tribunal (NGT) on 20. 03. 2020.

After the Honb'le NGT order dated 20.03.2020, on my asking, the Chairman J&K Pollution Control Board (PCB) provided me the two status reports, one dated 31.07.2020 and the other dated 17. 09. 2020, furnished by the Divisional Officer, PCB, Ramban to the Regional Director, PCB, Jammu.

(Annexures-'A' and 'B' herein)

In view of the detailed account of the situation in regard to the dumping/disposal of the muck/debris prevailing at the site of work given in the said status reports, which are supported by vivid and exhaustive photographic evidence, I did not see the necessity of spot inspection by the committee or some of its

members or a meeting of the committee, also having regard to the situation created in this region due to the ongoing pandemic.

The two reports made with intervening gap of one and a half months by the Divisional officer, who is personally stationed and working in the concerned area, expose all sorts of violations of environmental norms and the directions issued by the Hon'ble NGT being made by the work executing agencies engaged by the National Highways Authority of India by throwing the muck/debris haphazardly straight down the hill slopes virtually killing the natural flora and fauna and at a number of places directly into the mighty 'Chenab' river and other small rivulets choking their natural flow and contaminating the water. Besides, the reports reveal failure in proper preparation and maintenance of the designated dumping sites, wherever and whenever they have been put to use.

I really feel sad and pained in saying that whatever progress and improvement achieved with the intervention of the Hon'ble NGT through various directions issued from time to time have been brought to naught and almost negated by the executing agencies during last five-six months, may be, by taking advantage of and during the pandemic.

The photographs lying on the status reports of the Divisional Officer vividly and undoubtedly show the muck/debris excavated in the widening process having been and being thrown haphazardly down the hill slopes into seasonal nallahs and rivulets as also lack of preparation and maintenance and

overflowing of the authorised dumping sites, wherever they are. Photographs at pages- 61 to 67, 69, 70, 76 to 78, 80 to 85, 87 to 89, 97, 99, 100 and 106 of the status report dated 17. 09. 2020 would call for a special notice of the Hon'ble NGT as they show heartless throwing of the excavated muck/debris into the blue water of mighty 'Chenab' river.

The situation so created has deeply hurt the feelings of the general public and more so of the inhabitants of that area who time and again have agitated and expressed their feelings of anguish before the local print and electronic media. A recent report appearing in 10. 09. 2020 issue of a newspaper, namely, 'Greater Kashmir' is enclosed herewith as Annexure -'C'.

In the end I may underline that a duty is cast on the National Highway Authority of India to ensure that all the norms and criteria relating to environment an ecosystem are fulfilled while execution the work and directions issued by the Hon'ble NGT are fully complied with. However, my last two years experience, based on the deliberations in the committee meetings and the situation arising at the work site from time to time, makes me to believe and opine that the local officers of the National Highways Authority neither have the capacity nor the intent to exercise control over the work executing agencies engaged by them and the agencies are on rampage to do all sort of cruelty to the environment. This is evident also from the fact that the Jammu Regional Office of the Authority did not even respond to the status reports furnished by the Divisional Officer, PCB, Ramban in spite of notice by me.

The punitive measures, like imposition of monetary penalty or furnishing of performance guarantees perhaps does not matter much for the executing agencies and the welfare of environmental norms is becoming a causality. In my opinion now a situation has arisen when Hon'ble NGT may consider the requirement of involving the National Highways Authority of India at the Central level in this matter so that violation of environmental norms and criteria is prevented.

Hence, submitted.


Chairman

24.09.2020



Office of the Divisional Officer

Pollution Control Board

Ramban

Tel: 01998-266104

(Email: dospcbramban@gmail.com)

The Regional Director
PCB, Narwal, Jammu

No. PCB/DO/Rbn/2020/65

Dated: 31-07-2020

Sub: Status of muck dumping by:

1) M/s Gammon Engineers & Contractors Pvt. Ltd. (GECPL) now subcontracted to M/s Choudhary Power Projects Pvt. Ltd (CPPL) from Nashri to Ramban stretch (km 130.00 to km 151.00) w.e.f. August, 2019 engaged in four laning of NH-44.

2) M/s Hindustan Construction Company (HCC) Ltd now subcontracted to M/s Choudhary Power Projects Pvt. Ltd (CPPL) from Ramban to Banihal stretch (km 151.00 to km 187.00) w.e.f. 1st March, 2020 engaged in four laning of NH-44.

Sir,

With regard to the subject cited above and in continuation to this office letter Nos. PCB/DO/Rbn/2020/29 dated: 03-03-2020, PCB/DO/Rbn/2020/25 dated: 28-02-2020, SPCB/DO/Rbn/19/191 dated: 10-12-2019 and SPCB/DO/Rbn/19/138 dated: 17-08-2019 it is to inform that the various muck dumping sites (*designated & non-designated*) that were earlier operated by M/s Gammon Engineers & Contractors Pvt. Ltd. (GECPL) and M/s Hindustan Construction Company (HCC) Ltd are now being taken over/used by M/s Choudhary Power Projects Private Ltd. (CPPPL) since August 2019 and March, 2020 respectively, were inspected on 28th and 29th July, 2020 and observations are made as under:

The detail of various dumping sites (*designated/Non-designated*) that were earlier operated by M/s GECPL & currently operated by M/s CPPPL from (Nashri to Ramban) is given as under:-

S.No.	Name of the Site /Village	Chainage (NB/SB)	GPS Coordinates	Title of the land/ Designated /Non designated	Area In Hectare	Total Capacity (cu.m)	Quantity Dumped as on July 2019 (cu.m)	Capacity available as on July 2019 (cu.m)	Status
1.	Nashri	130 +690 to 130+800 (NB)	33°8'13"N 75°17'59"E	Forest-Designated	1.00	95000	57000	38000	Closed but illegal dumping going on/ Land Sinking.
2.	Nashri (near Lucky Dhaba)	131+280 to 131+350 (NB)	33°8'29"N 75°18'13"E	Private Designated	0.61	60000	60000	0	Closed
3.	Sarga Temple	132+400 to 132+500 (NB)	33°9'03"N 75°18'22"E	Forest Designated	1.20	110000	95000	15000	In-use.

4.	Dhalwas	132+700 to 133+100 (NB)	33°9'18"N 75°18'26"E	Non Designated	-	-	-	-	Land slide debris dumped /Road sunked.
5.	Dhalwas- I	133 +350 to 133+400 (NB)	33°9'30"N 75°18'31"E	NHAI Acquired	0.98	72000	45000	27000	Closed
6.	Dhalwas- II Near School	133 +420 to 133+460 (NB)	33°9'33"N 75°18'32"E	NHAI Acquired	1.01	72000	21600	50400	Closed
7.	Dhalwas- Peerah- I	134 +770 To 134+820 (NB)	33°10'6"N 75°18'20"E	Forest Designated	5.07	520000	275000	245000	In-use
8.	Dhalwas- Peerah- II	135+300 to 135+350 (NB)	33°10'10"N 75°18'2"E	Forest Designated	7.55	780000	450000	330000	In-use
9.	Sawani- I	135+900 to 132+940 (NB)	33°10'14"N 75°17'52"E	NHAI Acquired	1.76	140000	140000	0	Closed but illegal dumping going on.
10.	Sawani- II	136+760 to 136+810 (NB)	33°10'28"N 75°18'11"E	NHAI Acquired	2.83	218648	210000	8648	Closed
11.	Sawani -III Peerah Near Dam View Hotel	138+050 to 138+100 (SB)	33°10'28"N 75°18'23"E	Private Designated	1.89	179645	120000	59645	In-use
12.	Near T-1, T-2 Kunfer Nallah	139+297 To 139+319 (SB)	33° 10'52"N 75°17'57"E	Tunnel Site	-	-	-	-	Illegal dumping going on/ Nallah is getting choked.
13.	Chanderkote (Near 84 Bn CRPF Camp)	141+200 To 141+320 (NB)	33°12'23"N 75°16'52"E	Private Designated	1.76	3750	3750	0	Closed but illegal dumping going on
14.	Near 48 Bridge Chanderkote	143+360 to 143+380 (SB) 20 m	33°12'25"N 75°16'47"E	Non Designated	-	-	-	-	Illegal dumping going on
15.	Near 48 Bridge Chanderkote	143+400 to 143+420 (SB) 20 m	33°12'27"N 75°16'45"E	Non Designated	-	-	-	-	Illegal dumping going on
16.	Near 48 Bridge Chanderkote	143+720 to km 143+740 (SB) 20 m	33°12'27"N 75°16'45"E	Non Designated	-	-	-	-	Illegal dumping going on

17.	Near Jaswal Bridge	144+500 to km 144+520 (SB)	33°12'53"N 75°16'20"E	Private Land	-	-	-	-	Muck overflow. Gabion needs to be raised.
18.	Kanathi (Karol-I) Bridge 51 (Near Hotel Khana Khazana)	144+950 to 144+970 (SB)	33°13'5"N 75°16'18"E	Private Designated	0.48	33500	33500	0	Closed
19.	Kanathi - Karol- II Near Kundi Nallah Bridge-53.	145+440 to 145+500 (SB)	33°13'25"N 75°16'1"E	Private Designated	0.78	78000	78000	0	Closed
20.	Kanathi	145+520 to 145+620 (SB)	33°13'27"N 75°15'56"E	Private Designated	1.76	140000	135000	5000	Closed
21.	Kanathi -II	145+620 to 145+850 (SB) (230 m)	33°13'12"N 75°16'4"E	Non Designated	-	-	-	-	Illegal dumping going on
22.	Ramban Near Kundi Nallah Bridge 53 (New Identified site)	145+850 to 145+900 (SB) 50 m	33°13'27"N 75°16'0"E	State Land	-	-	-	-	In-use
23.	Kanathi-Karol (Near Amar Punjabi Dhaba) (New Identified site)	146+094 to 146+180 (SB) 86 m	33°13'14"N 75°15'51"E	State Land	-	-	-	-	In-use
24.	Opp. Horticulture Office Gate	146+200 to 146+230 (SB)	33°13'21"N 75°15'53"E	Non Designated	-	-	-	-	Illegal Dumping going on
25.	Neera (Opp. PHE Water Filling Station) (New Identified site)	147+225 to 147+525 (SB) 300 m	33°13'44"N 75°15'10"E	State Land	-	-	-	-	In-use
26.	Cafeteria Morh Ramban (Opp. Army Camp Maitra) (New Identified site)	147+850 to 148+700 (SB) 850 m	33°14'01"N 75°14'51"E	State Land	-	-	-	-	In-use
27.	Kowbagh, Ramban	149+650 to 149+750 (SB)	33°13'10"N 75°12'06"E	Forest Designated	1.55	140000	91000	49000	Closed

General observations:

All the sites have been put to use without proper preparation and gabion walls/structures constructed at foot of these sites are inadequate to meet the desired results/purpose. Further, most of the sites have attained their full capacity & are used without any consideration for attaining proper angle of repose. Further, dumping at these sites should not be allowed. Those sites which have attained their full capacity need to be stabilised and rehabilitated by using engineering and botanical methods.

That gabions/retaining structures in most of the portion along the Nallah are either not provided or are washed away or spilled over by excessive muck dumping. That muck dumping in almost all sites was found done in an un-scientific manner and without proper compaction & terracing. It is also observed that no proper methods are adopted to properly stabilise the slopes in terraces or in erecting retaining structures; besides there is no provision of drainage system in dumping area. No slope stabilization work has been done by way of plantation of suitable species and other green cover. At almost all sites muck dumping was found done without proper compaction and loose muck is going directly into Chenab River and other fresh water Nallahs/ water bodies.

Specific observations of dumping sites that were earlier operated by M/s GECPL & currently operated by M/s CPPPL:

The inspection was conducted on 29th July, 2020 and specific observations made area as under:-

S.No	Name of the site	Chainage	Title of the land/ Designated /Non designated	Specific Observations
1.	Nashri (110 m)	130+690 to 130+800 (NB)	Forest-Designated	Site Closed but illegal dumping is going on. No retaining structure constructed and area is in sinking zone.
2.	Sarga Temple (100 m)	132+400 to 132+500 (NB)	Forest-Designated	Green cover has come up in some portion of this site. Muck Spill over/Gabion damaged, needs urgent repair. Nallah channelization work stopped midway.
3.	Dhalwas- Peerah- I (50 m)	134 +770 to 134+820 (NB)	Forest-Designated	Dumping in-progress and no protection provided.
4.	Dhalwas- Peerah- II (50 m)	135+300 to 135+350 (NB)	Forest-Designated	Dumping in-progress and no protection provided. Peerah Nallah getting choked due to muck dumping and needs to be channelized .Gabion damaged needs immediate repair.
5.	Sawani- I (40 m)	135+900 to 135+940 (NB)	NHAI Acquired	Site Closed but illegal dumping is still going on. No protection provided. The muck is thrown illegally which has choked the Peerah Nallah.
6.	Sawani -Peerah Near Dam View Hotel (50 m)	138+050 to 138+100 (SB)	Private Designated	Green cover has come up in some portion of this site. Muck spill over/Gabion needs to be strengthened & raised.

7.	Near T-1, T-2 Kunfer Nallah	139+297 to 139+319 (SB)	Tunnel Site	<i>Illegal dumping going on. Kunfer Nallah getting choked due to dumping of heavy boulders and needs to be channelized.</i>
8.	Chanderkote (Near 84 BN CRPF Camp) (120m)	141+200 to 141+320 (NB)	Private Designated	The muck is directly going into Chenab river. Gabion needs to be provided.
9.	Chanderkote (Near 48 Bridge) (20 m)	143+360 to 143+380 (SB)	Non-Designated	Muck going directly into Chenab River. Gabion needs to be provided.
10.	Chanderkote (Near 48 Bridge) (20 m)	143+400 to 143+420 (SB)	Non-Designated	Muck going directly into Chenab River. Gabion needs to be provided.
11.	Chanderkote (Near 48 Bridge) (20 m)	143+720 to 143+740 (SB)	Non-Designated	Muck going directly into Chenab River. Gabion needs to be provided.
12.	Kanthi (Karol-I) Bridge 51 (Near Hotel Khana Khazana) (20 m)	144+950 to 144+970 (SB)	Private Designated	Green cover has come up in some portion of this site. Gabion needs to be raised.
13.	Ramban (Near Kundi Nallah Bridge 53) (New Identified site) (50 m)	145+620 to 145+850 (SB) 145+850 to 145+900 (SB)	Non-Designated State land	Kundi Nallah Bridge 53 new identified dumping site Chainage:-km 145+850 to 145+900 (SB) 50m but in reality they are dumping 230 m in excess from km 145+620 to 145+850 (SB). <i>Nallah choked due to muck dumping and needs to be channelized.</i>
14.	Kanthi- Karol (Near Amar Punjabi Dhaba) (New Identified site) (86 m)	146+084 to 146+094 (SB) 146+094 to 146+180 (SB)	Non-Designated State land	This is a new identified dumping site of length 86 Meters but in reality dumping is being done 10m in excess i.e. from km 146+084 to km 146+094 (SB).
15.	Opp. Horticulture Office Gate (30 m)	146+200 to 146+230 (SB)	Non-Designated	Muck going directly into Chenab River. Gabion structure needs to be provided.
16.	Neera (Opp. PHE Water Filling Station) (New Identified site) (300 m)	147+225 to 147+525 (SB) 147+525 to 147+560 (SB)	State land Non-Designated	This is also a new identified dumping site of length 300 m but in reality dumping is being done 35m in excess from km 147+525 to km 147+560 (SB). Muck going into Chenab River. Gabion structure needs to be provided.
17.	Cafeteria Morh Ramban (Opp. Army Camp Maitra) (New Identified site) (850 m)	147+850 to 148+700 (SB)	State land	Muck is directly going into Chenab River. Gabions are not provided.

The detail of various dumping sites (designated/Non-designated) earlier operated by M/s HCC, currently operated by M/s CPPPL from (Ramban to Banihal) is given as under:-

S.No.	Name of the Site /Village	Chainage (SB)	GPS Coordinates	Title of the land/ Designated /Non designated	Area In Hectare	Total Capacity (cu.m)	Quantity Dumped as on April 2019 (cu.m)	Capacity available as on April 2019 (cu.m)	Status
1.	Seri-Chamba	150+330 to 150+900	33°14'58" N 75°13'33" E	Non Designated (Old BRO site)	-	-	-	-	Illegal dumping going on
2.	Seri -Near Shiv Temple	151+350	33°15'25" N 75°12'16" E	Private land	-	-	-	-	Closed
3.	Seri	152+800	33°14'43" N 75°13'02" E	Private	2.16	64375	64375	0	Closed
4.	Marog-I	154+000 to 154+200	33°15'27" N 75°11'45" E	Forest	0.14	243200	243200	0	Closed
5.	Marog-II (Near Tunnel T-2)	155+000 to 155+100	33°15'47" N 75°11'29" E	Private	2.15	205200	205200	0	In-use
6.	Marog-III	155+760 to 155+870	33°15'17" N 75°17'06" E	Non Designated	-	-	-	-	Slide debris dumped
7.	Battery Chashma	158+710 to 158+960	33°16'48" N 75°10'48" E	Forest	0.18	45360	45360	0	Closed
8.	Anokhe Fall	159+100 to 159+400	33°16'59" N 75°10'43" E	Forest	0.30	343200	308880	34320	In-use
9.	Digdole	160+060 to 160+200	33°17'22" N 75°10'40" E	Non Designated	-	-	-	-	Slide debris dumped
10.	Digdole- I	161+200 to 161+580	33°17'45" N 75°10'38" E	Forest	4.70	878900	659175	219725	In-use
11.	Digdole- II	161+650 to 162+000	33°17'45" N 75°10'52" E	Forest	1.10	447700	447700	0	Closed
12.	Digdole- III	163+200 to 163+290	33°18'27" N 75°10'52" E	Forest	1.40	260923	169600	91323	In-use
13.	Panthyal	165+750 to 165+910	33°19'18" N 75°11'49" E	Forest	0.26	26000	15600	10400	In-use
14.	Mompassi	167+000 to 167+680	33°19'18" N 75°11'49" E	Forest	0.47	55543	55543	0	Closed
15.	Near Ramsoo Bridge	167+780 km	33°25'33" N 75°11'40" E	Non Designated	-	-	-	-	Illegal dumping going on
16.	Near Ramsoo Foot Bridge	168+450 km	33°25'33" N 75°11'46" E	Non Designated	-	-	-	-	Illegal dumping going on

17.	Ramsoo	168+680 to 169+100	33°20'43" N 75°11'13" E	Private	2.31	58072	31843	23229	In-use
18.	Gangroo-Ramsoo	169+600 to 169+750	33°20'45" N 75°10'56" E	Private					
19.	Hingni	170+950 to 171+250	33°21'15" N 75°10'19" E	State +Private+ Forest	1.30	35000	35000	0	Closed
20.	Near kishtwari Pathar	173+530 to 173+800	33°22'02" N 75°11'16" E	Non Designated	-	-	-	-	Illegal dumping going on
21.	Sherbibi	175+400 to 176+200	33°12'22" N 75°12'2" E	Private	9.40	528640	422912	105728	In-use
22.	Chamalwas	177+000 to 177+050	33°23'20" N 75°12'7" E	Private	0.15	8400	8400	0	Closed
23.	Chamalwas-I	177+400	33°23'11" N 75°12'2" E	Non Designated	-	-	-	-	Illegal dumping going on
24.	Rattanwas-I	179+200 to 179+500	34°24'23" N 75°11'54" E	Private	2.3	67200	57120	10080	In-use
25.	Rattanwas- II	179+560 to 179+820	34°24'28" N 75°12'4" E	Private					
26.	Rattanwas- III	181+580- 181+650	33°25'23" N 75°12'17" E	Private	0.93	48000	43200	4800	In-use
27.	Kharpora Banihal	181+690 to 181+740	33°25'29" N 75°12'17" E	Non Designated	-	-	-	-	Illegal dumping going on
28.	Banihal-I & II		33°25'46" N 75°12'51" E	Private	2.5	9773	9773	0	Closed

Specific observations of dumping sites that were earlier operated by M/s HCC & currently operated by M/s CPPPL:

S.No.	Name of the site/Village	Chainage (SB)	Specific Observations
1.	Seri-Chamba	150+330 to 150+900	Illegal dumping going on. Needs to be stopped immediately.
2.	Marog Near Tunnel (T-2)	155+000 to 155+100	Dumping is being done in an unscientific manner. Terracing/ Gabions need to be provided.
3.	Near Battery Chaishma	158+710 to 158+960	Nallah choked. Few Plants survived after previous year's plantation. Green cover has come up in some portion of this site. Also, site needs to be covered with soil. Gabion structures needs to be repaired.
4.	Anokhe Fall	159+100 to 159+400	Green cover has come up in some portion of this site. Gabions need to be provided.

5.	Digdole-I	161+200 to 161+580	Dumping is being done in an un-scientific manner with no protection provided.
6.	Panthyal	165+750 to 165+910	Dumping is in progress, gabion structures need to be repaired. Panthyal nallah needs to be channelized with hume pipe and Tunnel water needs to be routed through settling tank in order to prevent pollution of fresh water nallah.
7.	Near Ramsoo Bridge	167+780 km	Illegal dumping going on. Gabions need to be provided.
8.	Near Ramsoo Foot Bridge	168+450 km	Illegal dumping going on. Gabions need to be provided.
9.	Ramsoo & Gangroo-Ramsoo	168+680 to 169+100 and 169+600 to 169+750	Dumping of muck as well as landslide debris is done in an un-scientific manner.
10.	Near Kishtwari Pathar	173+530 to 173+900 km	Illegal Muck dumping going on/Bislari nallah is getting choked.
11.	Sherbibi	175+400 to 176+200	Green cover has come up in some portion of this site. Gabions need to be strengthened.
12.	Chamalwas	177+000 to 177+050	Green cover has come up in some portion of this site. Along Bislari nallah, gabions need to be strengthened.
13.	Chamalwas-I	177+400	Nallah is getting choked due to illegal dumping.
14.	Ratanwas-I & II	179+200 to 179+500 and 179+560 to 179+820	Along Bislari nallah, Huge dumping done and still in-progress. Gabions need to be strengthened.
15.	Kharpora Banihal	181+690 to 181+740 Km	Illegal dumping going on. Gabion structure needs to be raised.

In addition to the status of work in respect of designated dumping sites as mentioned above, it is submitted that the concerned agency (M/s Hindustan Construction Company) has not provided undersigned with details of non-designated dumping sites even on repeated requests till date.

The muck has been dumped at various dumping sites earlier by **M/s HCC & M/s GECPL** and now by **M/s CPPPL** in a casual manner without any consolidation & the practice is still being followed at all the sites inspected. At most of the dumping sites retaining structures are not provided and at few sites where gabion wall exist along river/nallahs, no proper care of HFL is taken and some are washed away or spilled over by excessive muck dumping. No proper engineering techniques/methods are adopted in muck dumping.

The dumping is also being done at designated sites which have attained their full capacity and also at non-designated sites from Ramban to Banihal (As indicated in tables above). ***The four laning project is of national importance for entire Union Territory of J&K, however, M/s CPPPL cannot be allowed to execute the work causally & callously and pollute Chenab River and other fresh water nallahs without any regard for environmental norms and Hon'ble NGT directions.***

If **M/s CPPPL** is not restrained and checks are imposed it may cause irreparable damage both in terms of polluting the water bodies and destroying aquatic life, flora and fauna as well as causing flood downstream which may be disastrous for the inhabitants living around these areas. Besides, by this illegal muck dumping, river morphology is likely to be altered and it will also interfere with natural course/ flow of this river.

Further, Ramban Police arrested a site engineer and four operators of M/s CPPPL on 27th July, 2020 for violating district administration's orders and directly throwing waste material/muck into the river Chenab at Morh Gohri, Ramban. Police also seized two excavators, one loader and a JCB Machine. (Newspaper cutting dated 28th July, 2020 attached)

Besides the muck/debris being dumped into Chenab river basin in a rampant/haphazard manner is eventually bound to travel downstream with the flow of river ultimately it shall reach the site of Salal Hydro Electric Power Project (SHEPP) and is bound to cause enormous silting behind the dam which shall have disastrous ramifications in terms of power generation of the state. It would not be possible to remove the silt accumulated behind the (SHEPP) by any mechanical means easily as the quantities flowing into the lake of dam shall be enormous. This would put in jeopardy the entire hydro electric project of 690 MW that has been built at the cost of Rs. 928.89 crores in 1987 and approx. 6000 to 7000 Crores as per current price level.

Emphasis needs to be laid on the fact that in the context of repeated and rampant violations by M/s GECPL and now M/s CPPPL a show cause notice was served by Member Secretary J&K PCB vide No.: PCB/NGT/27/2017/1392-94 Dated 25-11-2019 to Project Manager M/s Gammon Engineers & Contractors Pvt. Ltd (GECPL) wherein he was directed to explain the reason within 15 days from its issuance as to why environmental compensation on the basis of Polluters Pays' Principle (PPP) in terms of directions of the Hon'ble National Green Tribunal be not recovered from him and as to why he may not be prosecuted in terms of Section-17 of the Environment (Protection) Act,1986. (Copy Attached as Annexure-1).

Inspite of their assurances to take corrective measures in this regard, no tangible steps were taken on the ground to rectify the violation.

It also needs to be brought into the notice of **the Chairman, NGT National Highway (Udhampur to Banihal) Monitoring Committee** that actual status of various dumping sites as it existed on **30th June, 2020** could be based on the quantity of muck dumped by construction companies till that date. Since these quantities are based on actual measurement at site, whose record is not available with J&K PCB. The matter was taken up with **NHAI** and **M/s GECPL** for providing these quantities so that violation could be quantified in terms of numbers.

The Project Director (NHAI) PIU-Ramban and Project Manager M/s GECPL also assured Member Secretary J&K PCB in his office Chamber in the month of May 2020 that our directions would be complied with and the quantum of earth work executed would be furnished by them to J&K PCB within 02 to 03 days positively. However, till date the same has not been provided inspite of raising the matter with them on more than one occasion. The relevant correspondence in this regard is attached as **(Annexure- 2, 3 & 4)** for record & reference.

Also, Irrigation and Flood Control Department has taken suo motto cognizance of the matter and directed the project authorities to stop forthwith illegal dumping of muck directly into the river which is proven to cause flooding of the downstream areas with disastrous effect (Copy Attached as **Annexure-5**).

Further, it is to submit that District Magistrate, Ramban has also imposed restrictions under section-144 of Criminal Procedure Code (CrPC) against M/s GECPL directing not to dump the muck/materials in nallahs or other places except the identified muck dumping sites in District Ramban vide order No.DMR/711_-15 dated 30-11-2019 (Copy Attached as **Annexure-6**).

Also, it is to submit that Tehsildar, Executive Magistrate Ist Class Ramban has also issued Notice under section- 133 of Criminal Procedure Code (CrPC) against General Manager M/s GECPL directing not to dump the muck/materials in Kow bagh Ramban vide No. TR/00/2019-20/NH-44/1573-74 dated 24-01-2020 (Copy Attached as **Annexure-7**).

In addition to above, District Magistrate Ramban has directed NHAI under Section-133 of CrPC vide order No. : DMR/1071-73 dated 26-05-2020 to remove the extra muck dumped in River Chenab other than the muck dumping sites and also to take corrective measures within a period of 02 months from the date of issuance of this order. (Copy Attached as Annexure-8).

The substantial evidence of environmental violation committed by the construction companies as it existed on 28th and 29th July, 2020 at various dumping sites has been captured in photographs with labelling are attached for supporting the case.

Recommendation:

In view of the above stated facts, it is recommended that Project Director NHAI- PIU Ramban, Project Manager M/s Gammon Engineers & Contractors Pvt. Ltd. (GECPL), Project Manager M/s Hindustan Construction Company (HCC) Ltd & Project Manager M/s Choudhary Power Projects Private Ltd. (CPPPL) may be prosecuted under Section-17 of Environment (Protection) Act, 1986 for non-compliance of conditions of Environmental Clearance obtained by them for execution of the project and for directly dumping muck in Chenab River & for causing damage to the environment in violation to Hon'ble NGT order dated 12-02-2019 and also levying environmental compensation on the basis of Polluters Pays' Principle (PPP) in terms of directions of the Hon'ble National Green Tribunal.

Submitted for further necessary action at your end please.

Encl: 108 leaves.

yours faithfully

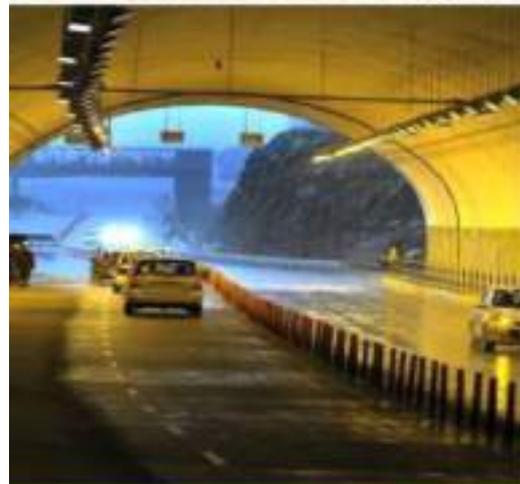


Divisional Officer
PCB Ramban

Copy to the Member Secretary, J&K PCB for information. This is in compliance to telephonic directions to submit the latest status.



Status of Muck Dumping Sites Along NH-44 in Ramban District



National Highway 44



Map of the National Highway in red

TABLE OF CONTENTS

S.No	Item	Page No.
1.	Status of muck dumping by: a) M/s GECPL & M/s CPPPL from Nashri to Ramban stretch (Km 130.00 to Km 151.00) b) M/s HCC & M/s CPPPL from Ramban to Banihal stretch (Km 151.0 to Km 187.00)	1-10
2.	Enclosures: a) Show Cause Notice for Levying Environmental Compensation dt. 25-11-2019. b) Letter to Project Director, NHAI, PIU-Ramban dt. 27-02-2020 for providing information regarding Muck excavated & disposed. c) Letter to Project Director, NHAI, PIU-Ramban dt. 30-12-2019 for providing the details of quantum of earth work executed from Nashri to Ramban. d) Letter to Project Manager, M/s GECPL dt. 30-12-2019 for providing the details of quantum of earth work executed from Nashri to Ramban. e) Notice of Irrigation & Flood Control Dept dt. 26-11-2019 f) District Magistrate Ramban Order dt. 30-11-2019 g) Tehsildar Executive Magistrate Ist Class Ramban, Order dt. 24-01-2020 h) District Magistrate Ramban Order dt. 26-05-2020	(Annexure-1) (Annexure-2) (Annexure-3) (Annexure-4) (Annexure-5) (Annexure-6) (Annexure-7) (Annexure-8)
3.	Photographs showing Muck Dumping along NH-44 at (Designated and Non-designated) sites of M/s GECPL & M/s CPPPL from Nashri to Ramban stretch from (km 130.00 to km 151.00)	1- 84
4.	Photographs showing Muck Dumping along NH-44 at (Designated and Non-designated) sites of M/s HCC & M/s CPPPL from Ramban to Banihal stretch from (km 151.00 to km 187.00)	1-76



Office of the Divisional Officer

Pollution Control Board

Ramban

Tel: 01998-266104

(Email: dospcbramban@gmail.com)

The Regional Director
PCB, Narwal, Jammu

No. PCB/DO/Rbn/2020/70

Dated: 03-09-2020

Sub: Status of muck dumping by:

1) M/s Gammon Engineers & Contractors Pvt. Ltd. (GECPL) now subcontracted to M/s Choudhary Power Projects Pvt. Ltd (CPPPL) from Nashri to Ramban stretch (km 130.00 to km 151.00) w.e.f. August, 2019 engaged in four laning of NH-44.

2) M/s Hindustan Construction Company (HCC) Ltd now subcontracted to M/s Choudhary Power Projects Pvt. Ltd (CPPPL) from Ramban to Banihal stretch (km 151.00 to km 187.00) w.e.f. March, 2020 engaged in four laning of NH-44.

Sir,

With regard to the subject cited above and in continuation to this office letter Nos. PCB/DO/Rbn/2020/65 dated: 31-07-2020, PCB/DO/Rbn/2020/29 dated: 03-03-2020, PCB/DO/Rbn/2020/25 dated: 28-02-2020, SPCB/DO/Rbn/19/191 dated: 10-12-2019 and SPCB/DO/Rbn/19/138 dated: 17-08-2019 it is to inform that the various muck dumping sites (*designated & non-designated*) that were earlier operated by **M/s Gammon Engineers & Contractors Pvt. Ltd. (GECPL)** and **M/s Hindustan Construction Company (HCC) Ltd** are now being taken over/used by **M/s Choudhary Power Projects Private Ltd. (CPPPL)** since **August 2019** and **March, 2020** respectively, were inspected on **1st** and **2nd** September, 2020 and observations are made as under:

The detail of various dumping sites (*designated/Non-designated*) that were earlier operated by M/s GECPL & currently operated by M/s CPPPL from (Nashri to Ramban) is given as under:-

S.No.	Name of the Site /Village	Chainage in km (NB/SB)	GPS Coordinates	Title of the land/ Designated /Non designated	Area In Hectare	Total Capacity (cu.m)	Quantity Dumped as on July 2019 (cu.m)	Capacity available as on July 2019 (cu.m)	Status
1.	Nashri	130 +690 to 130+800 (NB)	33°8'13"N 75°17'59"E	Forest-Designated	1.00	95000	57000	38000	Closed but illegal dumping is going on/ Land Sinking.
2.	Nashri (near Lucky Dhaba)	131+280 to 131+350 (NB)	33°8'29"N 75°18'13"E	Private Designated	0.61	60000	60000	0	Closed
3.	Sarga Temple	132+400 to 132+500 (NB)	33°9'03"N 75°18'22"E	Forest Designated	1.20	110000	95000	15000	In-use.

4.	Dhalwas	132+700 to 133+100 (NB)	33°9'18"N 75°18'26"E	Non Designated	-	-	-	-	Land slide debris dumped /Road sunked.
5.	Dhalwas- I	133+350 to 133+400 (NB)	33°9'30"N 75°18'31"E	NHAI Acquired	0.98	72000	45000	27000	Closed
6.	Dhalwas- II Near School	133+420 to 133+460 (NB)	33°9'33"N 75°18'32"E	NHAI Acquired	1.01	72000	21600	50400	Closed
7.	Dhalwas- Peerah- I	134+770 To 134+820 (NB)	33°10'6"N 75°18'20"E	Forest Designated	5.07	520000	275000	245000	In-use
8.	Dhalwas- Peerah- II	135+300 to 135+350 (NB)	33°10'10"N 75°18'2"E	Forest Designated	7.55	780000	450000	330000	In-use
9.	Sawani- I	135+900 to 132+940 (NB)	33°10'14"N 75°17'52"E	NHAI Acquired	1.76	140000	140000	0	Closed but illegal dumping is going on.
10.	Sawani- II	136+760 to 136+810 (NB)	33°10'28"N 75°18'11"E	NHAI Acquired	2.83	218648	210000	8648	Closed
11.	Sawani -III Peerah Near Dam View Hotel	138+050 to 138+100 (SB)	33°10'28"N 75°18'23"E	Private Designated	1.89	179645	120000	59645	In-use
12.	Near T-1, T-2 Kunfer Nallah	139+297 To 139+319 (SB)	33° 10'52"N 75°17'57"E	(Tunnel Site) Non Designated	-	-	-	-	Illegal dumping is going on/ Nallah is getting choked.
13.	Chanderkote (Near 84 Bn CRPF Camp)	141+200 To 141+320 (NB)	33°12'23"N 75°16'52"E	Private Designated	1.76	3750	3750	0	Closed but illegal dumping is going on.
14.	Near 48 Bridge Chanderkote	143+360 to 143+380 (SB) 20 m	33°12'25"N 75°16'47"E	Non Designated	-	-	-	-	Illegal dumping is going on.
15.	Near 48 Bridge Chanderkote	143+400 to 143+420 (SB) 20 m	33°12'27"N 75°16'45"E	Non Designated	-	-	-	-	Illegal dumping is going on.
16.	Near 48 Bridge Chanderkote	143+720 to km 143+740 (SB) 20 m	33°12'27"N 75°16'45"E	Non Designated	-	-	-	-	Illegal dumping is going on.

17.	Near Jaswal Bridge	144+500 to km 144+520 (SB)	33°12'53"N 75°16'20"E	Private Land	-	-	-	-	Muck overflow. Gabion needs to be raised.
18.	Kanathi (Karol-I) Bridge 51 (Near Hotel Khana Khazana)	144+950 to 144+970 (SB)	33°13'5"N 75°16'18"E	Private Designated	0.48	33500	33500	0	Closed
19.	Kanathi - Karol- II Near Kundi Nallah Bridge-53.	145+440 to 145+500 (SB)	33°13'25"N 75°16'1"E	Private Designated	0.78	78000	78000	0	Closed
20.	Kanathi	145+520 to 145+620 (SB)	33°13'27"N 75°15'56"E	Private Designated	1.76	140000	135000	5000	Closed
21.	Kanathi -II	145+620 to 145+850 (SB) (230 m)	33°13'12"N 75°16'4"E	Non Designated	-	-	-	-	Illegal dumping is going on.
22.	Ramban Near Kundi Nallah Bridge 53 (New Identified site)	145+850 to 145+900 (SB) 50 m	33°13'27"N 75°16'0"E	State Land	-	-	-	-	In-use
23.	Kanathi-Karol (Near Amar Punjabi Dhaba) (New Identified site)	146+094 to 146+180 (SB) 86 m	33°13'14"N 75°15'51"E	State Land	-	-	-	-	In-use
24.	Opp. Horticulture Office Gate	146+200 to 146+230 (SB)	33°13'21"N 75°15'53"E	Non Designated	-	-	-	-	Illegal Dumping is going on.
25.	Neera (Opp. PHE Water Filling Station) (New Identified site)	147+225 to 147+525 (SB) 300 m	33°13'44"N 75°15'10"E	State Land	-	-	-	-	In-use
26.	Cafeteria Morh Ramban (Opp. Army Camp Maitra) (New Identified site)	147+850 to 148+700 (SB) 850 m	33°14'01"N 75°14'51"E	State Land	-	-	-	-	In-use
27.	Kowbagh, Ramban	149+650 to 149+750 (SB)	33°13'10"N 75°12'06"E	Forest Designated	1.55	140000	91000	49000	Closed

Please Note: Designated Sites=21 Nos & Non-Designated Sites=06 Nos.

General observations:

All the sites have been put to use without proper preparation and gabion walls/structures constructed at foot of these sites are inadequate to meet the desired results/purpose. Further, most of the sites have attained their full capacity & are used without any consideration for attaining proper angle of repose. Further, dumping at these sites should not be allowed. Those sites which have attained their full capacity need to be stabilised and rehabilitated by using engineering and botanical methods.

That gabions/retaining structures in most of the portion along the Nallah are either not provided or are washed away or spilled over by excessive muck dumping. That muck dumping in almost all sites was found done in an un-scientific manner and without proper compaction & terracing. It is also observed that no proper methods are adopted to properly stabilise the slopes in terraces or in erecting retaining structures; besides there is no provision of drainage system in dumping area. No slope stabilization work has been done by way of plantation of suitable species and other green cover. At almost all sites muck dumping was found done without proper compaction and loose muck is going directly into Chenab River and other fresh water Nallahs/ water bodies.

Specific observations of dumping sites that were earlier operated by M/s GECPL & currently operated by M/s CPPPL:

The inspection was conducted on 2nd Sept, 2020 and specific observations made area as under:-

S.No	Name of the site	Chainage in km	Title of the land/ Designated /Non designated	Specific Observations
1.	Nashri (110 m)	130+690 to 130+800 (NB)	Forest-Designated	Site Closed but illegal dumping is going on. No retaining structure constructed and area is in sinking zone. MSW also found dumped by MC Batote at this site.
2.	Sarga Temple (100 m)	132+400 to 132+500 (NB)	Forest-Designated	Green cover has come up in large portion of this site. Muck Spill over/Gabion damaged, needs urgent repair. Nallah channelization work stopped midway.
3.	Dhalwas- Peerah- I (50 m)	134 +770 to 134+820 (NB)	Forest-Designated	Dumping in-progress and no protection provided.
4.	Dhalwas- Peerah- II (50 m)	135+300 to 135+350 (NB)	Forest-Designated	Dumping in-progress and no protection provided. Peerah Nallah getting choked due to muck dumping and needs to be channelized .Gabion damaged needs immediate repair.
5.	Sawani- I (40 m)	135+900 to 135+940 (NB)	NHAI Acquired	Site Closed but illegal dumping is still going on. No protection provided. The muck is thrown illegally which has choked the Peerah Nallah.
6.	Sawani –Peerah Near Dam View Hotel (50 m)	138+050 to 138+100 (SB)	Private Designated	Green cover has come up in some portion of this site. Muck spill over/Gabion needs to be strengthened & raised.

7.	Near T-1, T-2 Kunfer Nallah	139+297 to 139+319 (SB)	Tunnel Site	<i>Illegal dumping going on. Kunfer Nallah getting choked due to dumping of heavy boulders and needs to be channelized.</i>
8.	Chanderkote (Near 84 BN CRPF Camp) (120m)	141+200 to 141+320 (NB)	Private Designated	The muck is directly going into Chenab river. Gabion needs to be provided.
9.	Chanderkote (Near 48 Bridge) (20 m)	143+360 to 143+380 (SB)	Non-Designated	Muck going directly into Chenab River. Gabion needs to be provided.
10.	Chanderkote (Near 48 Bridge) (20 m)	143+400 to 143+420 (SB)	Non-Designated	Muck going directly into Chenab River. Gabion needs to be provided.
11.	Chanderkote (Near 48 Bridge) (20 m)	143+720 to 143+740 (SB)	Non-Designated	Muck going directly into Chenab River. Gabion needs to be provided.
12.	Kanthi (Karol-I) Bridge 51 (Near Hotel Khana Khazana) (20 m)	144+950 to 144+970 (SB)	Private Designated	Green cover has come up in large portion of this site. Gabion needs to be raised.
13.	Ramban (Near Kundi Nallah Bridge 53) (New Identified site) (50 m)	145+620 to 145+850 (SB) 145+850 to 145+900 (SB)	Non-Designated State land	Kundi Nallah Bridge 53 new identified dumping site Chainage:-km 145+850 to 145+900 (SB) 50m but in reality they are dumping 230 m in excess from km 145+620 to 145+850 (SB). <i>Nallah choked due to muck dumping and needs to be channelized.</i>
14.	Kanthi- Karol (Near Amar Punjabi Dhaba) (New Identified site) (86 m)	146+084 to 146+094 (SB) 146+094 to 146+180 (SB)	Non-Designated State land	This is a new identified dumping site of length 86 Meters but in reality dumping is being done 10m in excess i.e. from km 146+084 to km 146+094 (SB).
15.	Opp. Horticulture Office Gate (30 m)	146+200 to 146+230 (SB)	Non-Designated	Muck going directly into Chenab River. Gabion structure needs to be provided.
16.	Neera (Opp. PHE Water Filling Station) (New Identified site) (300 m)	147+225 to 147+525 (SB) 147+525 to 147+560 (SB)	State land Non-Designated	This is also a new identified dumping site of length 300 m but in reality dumping is being done 35m in excess from km 147+525 to km 147+560 (SB). Muck going into Chenab River. Gabion structure needs to be provided.
17.	Cafeteria Morh Ramban (Opp. Army Camp Maitra) (New Identified site) (850 m)	147+850 to 148+700 (SB)	State land	Muck is directly going into Chenab River. Gabions are not provided.

The detail of various dumping sites (designated/Non-designated) earlier operated by M/s HCC, currently operated by M/s CPPPL from (Ramban to Banihal) is given as under:-

S.No.	Name of the Site /Village	Chainage in km (SB)	GPS Coordinates	Title of the land/ Designated /Non designated	Area In Hectare	Total Capacity (cu.m)	Quantity Dumped as on April 2019 (cu.m)	Capacity available as on April 2019 (cu.m)	Status
1.	Seri-Chamba	150+330 to 150+900	33°14'58" N 75°13'33" E	Non Designated (Old BRO site)	-	-	-	-	Illegal dumping is going on.
2.	Seri -Near Shiv Temple	151+350	33°15'25" N 75°12'16" E	Private land	-	-	-	-	Closed
3.	Seri	152+800	33°14'43" N 75°13'02" E	Private	2.16	64375	64375	0	Closed
4.	Marog-I	154+000 to 154+200	33°15'27" N 75°11'45" E	Forest	0.14	243200	243200	0	Closed
5.	Marog-II (Near Tunnel T-2)	155+000 to 155+100	33°15'47" N 75°11'29" E	Private	2.15	205200	205200	0	In-use
6.	Marog-III	155+760 to 155+870	33°15'17" N 75°17'06" E	Non Designated	-	-	-	-	Slide debris dumped.
7.	Battery Chaishma	158+710 to 158+960	33°16'48" N 75°10'48" E	Forest	0.18	45360	45360	0	Closed
8.	Anokhe Fall	159+100 to 159+400	33°16'59" N 75°10'43" E	Forest	0.30	343200	308880	34320	In-use
9.	Digdole	160+060 to 160+200	33°17'22" N 75°10'40" E	Non Designated	-	-	-	-	Slide debris dumped.
10.	Digdole- I	161+200 to 161+580	33°17'45" N 75°10'38" E	Forest	4.70	878900	659175	219725	In-use
11.	Digdole- II	161+650 to 162+000	33°17'45" N 75°10'52" E	Forest	1.10	447700	447700	0	Closed
12.	Digdole- III	163+200 to 163+290	33°18'27" N 75°10'52" E	Forest	1.40	260923	169600	91323	In-use
13.	Panthyal	165+750 to 165+910	33°19'18" N 75°11'49" E	Forest	0.26	26000	15600	10400	In-use
14.	Mompassi	167+000 to 167+680	33°19'18" N 75°11'49" E	Forest	0.47	55543	55543	0	Closed
15.	Near Ramsu Bridge	167+780	33°25'33" N 75°11'40" E	Non Designated	-	-	-	-	Illegal dumping is going on

16.	Near Ramsu Foot Bridge	168+450	33°25'33" N 75°11'46" E	Non Designated	-	-	-	-	Illegal dumping is going on.
17.	Ramsu	168+680 to 169+100	33°20'43" N 75°11'13" E	Private	2.31	58072	31843	23229	In-use
18.	Gangroo-Ramsu	169+600 to 169+750	33°20'45" N 75°10'56" E	Private					
19.	Hingni	170+950 to 171+250	33°21'15" N 75°10'19" E	State +Private+ Forest	1.30	35000	35000	0	Closed
20.	Near kishtwari Pathar	173+530 to 173+800	33°22'02" N 75°11'16" E	Non Designated	-	-	-	-	Illegal dumping is going on.
21.	Sherbibi	175+400 to 176+200	33°12'22" N 75°12'2" E	Private	9.40	528640	422912	105728	In-use
22.	Sherbibi-I	176+900	33°23'2" N 75°12'4" E	Non Designated	-	-	-	-	Illegal dumping is going on.
23.	Chamalwas	177+000 to 177+050	33°23'20" N 75°12'7" E	Private	0.15	8400	8400	0	Closed
24.	Chamalwas-I	177+400	33°23'11" N 75°12'2" E	Non Designated	-	-	-	-	Illegal dumping is going on.
25.	Rattanwas-I	179+200 to 179+500	34°24'23" N 75°11'54" E	Private	2.3	67200	57120	10080	In-use
26.	Rattanwas- II	179+560 to 179+820	34°24'28" N 75°12'4" E	Private					
27.	Rattanwas- III	181+580- 181+650	33°25'23" N 75°12'17" E	Private	0.93	48000	43200	4800	In-use
28.	Kharpora Banihal	181+690 to 181+740	33°25'29" N 75°12'17" E	Non Designated	-	-	-	-	Illegal dumping is going on.
29.	Banihal-I & II	-	33°25'46" N 75°12'51" E	Private Land	2.5	9773	9773	0	Closed

Please Note: Designated Sites=20 Nos and Non-Designated Sites=09 Nos.

Details of New Identified dumping sites of M/s HCC are as under:

S.No.	Name of the site/Village	Chainage/(SB)/Length	Title of the Land
1.	Marog	156+200 to 156+560 (SB)/ 350m	Forest Land
2.	Digdole	158+330 to 158+510 (SB)/180 m	Forest Land
3.	Near Khooni Nallah	164+500 to 164+650 (SB)/150 m	Forest Land

Specific observations of dumping sites that were earlier operated by M/s HCC & currently operated by M/s CPPPL:

The inspection was conducted on 1st Sept, 2020 and specific observations made area as under:-

S.No.	Name of the site/Village	Chainage in km (SB)	Specific Observations
1.	Seri-Chamba	150+330 to 150+900	Illegal dumping is going on. Needs to be stopped immediately.
2.	Marog Near Tunnel (T-2)	155+000 to 155+100	Dumping is being done in an unscientific manner. Terracing/ Gabions need to be provided.
3.	Near Battery Chaishma	158+710 to 158+960	Nallah choked needs to be channelized. Hume pipe has been laid but not connected yet. Few Plants survived after previous year's plantation. Green cover has come up in some portion of this site. Also, site needs to be covered with soil. Gabion structures needs to be repaired.
4.	Anokhe Fall	159+100 to 159+400	Green cover has come up in some portion of this site. Gabions need to be provided.
5.	Digdole-I	161+200 to 161+580	Dumping is being done in an un-scientific manner with no protection provided.
6.	Panthyal	165+750 to 165+910	Dumping is in progress, gabion structures need to be repaired. Panthyal nallah needs to be channelized with hume pipe and Tunnel water needs to routed through settling tank in order to prevent pollution of fresh water nallah.
7.	Near Ramsu Bridge	167+780	Illegal dumping going on. Gabions need to be provided.
8.	Near Ramsu Foot Bridge	168+450	Illegal dumping going on. Gabions need to be provided.
9.	Ramsu & Gangroo-Ramsoo	168+680 to 169+100 and 169+600 to 169+750	Dumping of muck as well as landslide debris is done in an un-scientific manner.
10.	Near Kishtwari Pathar	173+530 to 173+900	Illegal Muck dumping going on/Bislari nallah is getting choked.
11.	Sherbibi	175+400 to 176+200	Green cover has come up in some portion of this site. Gabions need to be strengthened.
12.	Chamalwas	177+000 to 177+050	Green cover has come up in some portion of this site. Along Bislari nallah, gabions need to be strengthened.
13.	Chamalwas-I	177+400	Nallah is getting choked due to illegal dumping.
14.	Ratanwas-I & II	179+200 to 179+500 and 179+560 to 179+820	Along Bislari nallah, Huge dumping done and still in-progress. Gabions need to be strengthened.
15.	Kharpora Banihal	181+690 to 181+740	Illegal dumping going on. Gabion structure needs to be raised.

In addition to the status of work in respect of designated dumping sites as mentioned above, it is submitted that the concerned agency (M/s Hindustan Construction Company) has not provided undersigned with details of non-designated dumping sites even on repeated requests till date.

The muck has been dumped at various dumping sites earlier by **M/s HCC & M/s GECPL** and now by **M/s CPPPL** in a casual manner without any consolidation & the practice is still being followed at all the sites inspected. At most of the dumping sites retaining structures are not provided and at few sites where gabion wall exist along river/nallahs, no proper care of HFL is taken and some are washed away or spilled over by excessive muck dumping. No proper engineering techniques/methods are adopted in muck dumping.

The dumping is also being done at designated sites which have attained their full capacity and also at non- designated sites from Ramban to Banihal (As indicated in tables above). ***The four laning project is of national importance for entire Union Territory of J&K, however, M/s CPPPL cannot be allowed to execute the work causally & callously and pollute Chenab River and other fresh water nallahs without any regard for environmental norms and Hon'ble NGT directions.***

If **M/s CPPPL** is not restrained and checks are imposed it may cause irreparable damage both in terms of polluting the water bodies and destroying aquatic life , flora and fauna as well as causing flood downstream which may be disastrous for the inhabitants living around these areas. Besides, by this illegal muck dumping, river morphology is likely to be altered and it will also interfere with natural course/ flow of this river.

Further, Ramban Police arrested a site engineer and four operators of M/s CPPPL on 27th July, 2020 for violating district administration's orders and directly throwing waste material/muck into the river Chenab at Morh Gohri, Ramban. Police also seized two excavators, one loader and a JCB Machine. (Newspaper cutting dated 28th July, 2020 attached)

Besides the muck/debris being dumped into Chenab river basin in a rampant/haphazard manner is eventually bound to travel downstream with the flow of river ultimately it shall reach the site of Salal Hydro Electric Power Project (SHEPP) and is bound to cause enormous silting behind the dam which shall have disastrous ramifications in terms of power generation of the state. It would not be possible to remove the silt accumulated behind the (SHEPP) by any mechanical means easily as the quantities flowing into the lake of dam shall be enormous. This would put in jeopardy the entire hydro electric project of 690 MW that has been built at the cost of Rs. 928.89 crores in 1987 and approx. 6000 to 7000 Crores as per current price level.

Emphasis needs to be laid on the fact that in the context of repeated and rampant violations by M/s GECPL and now M/s CPPPL a show cause notice was served by Member Secretary J&K PCB vide No.: PCB/NGT/27/2017/1392-94 Dated 25-11-2019 to Project Manager M/s Gammon Engineers & Contractors Pvt. Ltd (GECPL) wherein he was directed to explain the reason within 15 days from its issuance as to why environmental compensation on the basis of Polluters Pays' Principle (PPP) in terms of directions of the Hon'ble National Green Tribunal be not recovered from him and as to why he may not be prosecuted in terms of Section-17 of the Environment (Protection) Act,1986. (Copy Attached as Annexure-1).

Inspite of their assurances to take corrective measures in this regard, no tangible steps were taken on the ground to rectify the violation.

It also needs to be brought into the notice of the Chairman, NGT National Highway (Udhampur to Banihal) Monitoring Committee that actual status of various dumping sites as it existed on 1st Sept, 2020 could be based on the quantity of muck dumped by construction companies till that date. Since these quantities are based on actual measurement at site, whose record is not available with J&K PCB. The matter was taken up with NHAI and construction companies for providing these quantities so that violation could be quantified in terms of numbers.

The Project Director (NHAI) PIU-Ramban and Project Manager M/s GECPL also assured Member Secretary J&K PCB in his office Chamber in the month of May 2020 that our directions would be complied with and the quantum of earth work executed would be furnished by them to J&K PCB within 02 to 03 days positively. However, till date the same has not been provided inspite of raising the matter with them on more than one occasion. The relevant correspondence in this regard is attached as **(Annexure- 2, 3 & 4)** for record & reference.

Also, Irrigation and Flood Control Department has taken suo motto cognizance of the matter and directed the project authorities to stop forthwith illegal dumping of muck directly into the river which is proven to cause flooding of the downstream areas with disastrous effect (Copy Attached as **Annexure-5**).

Further, it is to submit that District Magistrate, Ramban has also imposed restrictions under section-144 of Criminal Procedure Code (CrPC) against M/s GECPL directing not to dump the muck/materials in nallahs or other places except the identified muck dumping sites in District Ramban vide order No.DMR/711_-15 dated 30-11-2019 (Copy Attached as **Annexure-6**).

Also, it is to submit that Tehsildar, Executive Magistrate Ist Class Ramban has also issued Notice under section- 133 of Criminal Procedure Code (CrPC) against General Manager M/s GECPL directing not to dump the muck/materials in Kow bagh Ramban vide No. TR/00/2019-20/NH-44/1573-74 dated 24-01-2020 (Copy Attached as **Annexure-7**).

In addition to above, District Magistrate Ramban has directed NHAI under Section-133 of CrPC vide order No. : DMR/1071-73 dated 26-05-2020 to remove the extra muck dumped in River Chenab other than the muck dumping sites and also to take corrective measures within a period of 02 months from the date of issuance of this order. (Copy Attached as **Annexure-8**).

The substantial evidence of environmental violation committed by the construction companies as it existed on 1st and 2nd September, 2020 at various dumping sites has been captured in photographs with labelling are attached for supporting the case.

Recommendation:

In view of the above stated facts, it is recommended that Project Director NHAI- PIU Ramban, Project Manager M/s Gammon Engineers & Contractors Pvt. Ltd. (GECPL), Project Manager M/s Hindustan Construction Company (HCC) Ltd & Project Manager M/s Choudhary Power Projects Private Ltd. (CPPPL) may be prosecuted under Section-17 of Environment (Protection) Act, 1986 for non-compliance of conditions of Environmental Clearance obtained by them for execution of the project and for directly dumping muck in Chenab River & for causing damage to the environment in violation to Hon'ble NGT order dated 12-02-2019 and also levying environmental compensation on the basis of Polluters Pays' Principle (PPP) in terms of directions of the Hon'ble National Green Tribunal.

Submitted for further necessary action at your end please.

Encl: 168 leaves.

Yours faithfully,



Divisional Officer
PCB Ramban

Copy to the Member Secretary, J&K PCB for information. This is in compliance to telephonic directions to submit the latest status.



Write Office: November-April
Parvati Bhawan, Class II
Transport Nagar, Srinagar,
Jammu & Kashmir 190005
Ph/Fax: 0191-2470425

Government of Jammu and Kashmir
J&K Pollution Control Board

Summer Office: May - October
Shakti U. Alam Campus
Bakhal Gori, Srinagar
Rajpath, Srinagar (J&K) 190008
Ph/Fax: 0194-2311087

E-mail: membersecretary@spcb.jkpcb.org

The Project Manager
M/s Gammon Engineers & Contractors Pvt. Ltd.
Dalwas, District Ramban.

No.: PCB/NGT/27/2017 / 1392-94

dt. 25-11-2019

Subject: Levying of Environmental Compensation for dumping of landslide debris and excavated muck in Chenab River- Notice thereof

Whereas, persistent reports about dumping of landslide debris and excavated material by M/s Gammon Engineers & Contractors Pvt. Ltd. into the Chenab River have been received and a recent report dated 12-10-2019 from field functionaries of the Board with photographic evidence has confirmed dumping debris of 10-10-2019 landslide at Km SB (247+350 to 147+400) on National Highway 44 in the water body.

Whereas, the activity discussed above has not only resulted in contamination of water quality of River Chenab but has also proved a potential threat to free and smooth flow of river thereby triggering change of river course which can endanger the life and property of the people living thereby.

Whereas, debris of landslide that occurred on 10-10-2019 at Km SB (247+350 to 147+400) on National Highway 44 has been dumped near M/s Jagat Filing Station (Bharat Petroleum) Mehar, Ramban in Chenab River in clear defiance of norms, and the directions of the Hon'ble National Green Tribunal.

Whereas, it is accordingly proposed to proceed against you legally and levy **Environmental Compensation** as per directions of Hon'ble National Green Tribunal order dated 12-02-2019 on the basis of the guidelines provided for computing the same by Central Pollution Control Board.

Now, therefore, take this notice and show cause within **15 days** from its issuance as to why **Environmental Compensation** on the basis **Polluter Pays' Principle (PPP)** in terms of directions of the Hon'ble National Green Tribunal be not recovered from you and as to why you may not be prosecuted in terms of **Section 17** of the **Environment (Protection) Act 1986**.


(B. M. Sharma)
Member Secretary
J&K PCB

Copy to the:-

1. Project Director National Highway Authority of India, House No.315, Sector Floor, Channi Himmat for information.
2. Regional Director, Pollution Control Board Jammu for inf. & submission of latest & fresh report on the subject.

92



Government of Jammu and Kashmir J&K POLLUTION CONTROL BOARD

Winter Office: November-April
Parvati Bhawan, Old
Transport Nagar, Newal,
Jammu (J&K) 180001
Ph/Fax: 0191-2416025

Summer Office: May - October
Block D, Alwar Campus
Ballal Chowk, Srinagar
Jammu & Kashmir (J&K) 190001
Ph/Fax: 0194-2311191

Email: membersecretary@jkpcb.org

Sh. Pufhotam Kumar
Project Director, PIU Ramban,
National Highway Authority of India (J&K),
H.No. 315, Sector 1, 2nd Floor,
Channi Himat,
Jammu.

No.: PCB/NGT/267/2016/257-59 dt. 27-02-2020

Subject :- Quantification of muck excavation and disposal thereof.

Ref. :- Hon'ble NGT directions in O.A. No. 295/2016 titled M/s Amresh Singh V/s Union of India.

Sir,

Excavation and disposal of muck is the dominant feature of execution of the project of 4 lanning of National Highway NH1A (now NH44), which presupposes pre-emptive mechanism and infrastructural facilities for disposal of the excavated muck. Hon'ble National Green Tribunal has taken cognizance of the matter and issued number of directions in the case of O.A. No. 295/2016 titled Amresh Singh V/s Union of India & Ors.

Now, with a view to assess the total muck excavated and disposed of from kilometres 67-59 and kilometres 130-151, you are directed to provide complete details of total muck excavated during November-December,2019 & January,2020 by the contractors appointed by National Highway Authority of India. Further, total quantification of the debris of landslide that occurred on 10-10-2019 disposed of by M/s Gammon India Limited at kilometre Sb 247 + 350 to 147 + 400 may also be provided, without further loss of time.

Above said information may be forwarded to this end by or before 5th of March, 2020, without fail.

Yours faithfully,

(B. M. Sharma)
Member Secretary
JK PCB

For Amresh Singh
20(3)
Do (Ramban)
for follow up report in the matter

28-2-2020
970
970
nil

- Copy the :-
- 1. Regional Director, Pollution Control Board Jammu for information and necessary action.
 - 2. Project Manager, M/s Gammon Engineers & Contractors Pvt. Ltd. H.No. 92, Sector-3, Channi Himmat Jammu for information and necessary action.



Government of Jammu and Kashmir
J&K POLLUTION CONTROL BOARD
OFFICE OF THE REGIONAL DIRECTOR - JAMMU
 Parivesh Bhawan, Forest Complex, Gladni, Transport Nagar, Narwal, Jammu.

Sh. Purshotam Kumar
 Project Director, PIU-Ramban
 National Highway Authority of India (NHAI), J&K
 H.No. 315, 1st Floor, Sector-I, Channi Himmat, Jammu

No. PCB/RD-1/19/4271-23

Dated: 30-12-2019

Sub: Levying of Environmental Compensation for dumping of Landslide debris and excavated muck in Chenab River-Notice thereof.

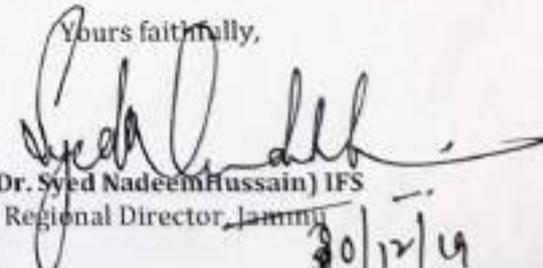
Sir,

With regard to the subject cited above, kindly provide the details of quantum of earth work executed for four laning project of National Highway from Nashri to Ramban stretch (km 130+000 to km 151+000) and Chainage, area, total capacity, quantity of muck dumped and available capacity of the designated/non-designated dumping sites since August 2019 by M/s Gammon Engineers & Contractors Pvt. Ltd. (GECPL) till date.

You are requested to provide the above stated information at the earliest so that same is submitted to higher authorities; a prompt response at your end is solicited.

Encl.: _____ leaves.

Yours faithfully,


 (Dr. Syed Nadeem Hussain) IFS
 Regional Director, Jammu
 30/12/19

Copy to

1. The Member Secretary, J&K PCB, Jammu for information.
2. The Divisional Officer, PCB Ramban for follow up action.



Government of Jammu and Kashmir
J&K POLLUTION CONTROL BOARD
OFFICE OF THE REGIONAL DIRECTOR - JAMMU
Parivesh Bhawan, Forest Complex, Gidm, Transport Nagar, Nowal, Jammu.

Sh. Alok Kumar,
Project Manager,
M/s Gammon Engineers & Contractors Pvt. Ltd.,
H.No. 92, Sector-3, Channi Himmat, Jammu

No. PCB/RD-1/19/4762-3

Dated: 30-12-2019

Sub: Levying of Environmental Compensation for dumping of Landslide debris and excavated muck in Chenab River-Notice thereof.

Sir,

With regard to the subject cited above, kindly provide the details of quantum of earth work executed for four laning project of National Highway from Nashri to Ramban stretch (km 130+000 to km 151+000) and Chainage, area, total capacity, quantity of muck dumped and available capacity of the designated/non-designated dumping sites since August 2019 by your subcontractor **M/s Choudhary Power Projects Pvt. Ltd. (CPPPL)** till date.

You are requested to provide the above stated information at the earliest so that same is submitted to higher authorities; a prompt response at your end is solicited.

Encl.: _____ leaves.

Yours faithfully,


(Dr. Syed Nadeem Hussain) IFS
Regional Director, Jammu 30/12/19.

Copy to

- 1) The Member Secretary, J&K PCB, Jammu for information.
- 2) The Divisional Officer, PCB Ramban for follow up action.

GOVERNMENT OF JAMMU AND KASHMIR
OFFICE OF THE ASSISTANT EXECUTIVE ENGINEER IRRIGATION & FLOOD
CONTROL DEPARTMENT SUB DIVISION RAMBAN.

Notice 2 (Reminder)

The Project Manager,
 Gammon India Pvt Ltd.
 Dalwas /Ramban

The Project Manager ,
 HCC PVT Ltd.
 Banihal

No:- ISDR/105-110

Dated:- 26-11-2019

Sir,

In referenceto this office no ISDR/142-43 DT: 16-10-2018 You were issued notice regarding the illegal dumping upon the river Chenab.Bislari Nallah and other local Nallas.But in spite this you are doing the same practise. The haphazard dumping of muck extracted during the widening/construction the stretch of JKNH 4- Way lane betweenNashri toRamban&Ramban to Digdole area has raised concerns for Irrigation and Flood control Deptt. Sub division Ramban. You have created a very dangerous situation at different spots due to unfair / unsystematic means of staking dumping of muck along the river banks. Muck dumping along river bed is not only posing threat to aquatic life, Flora & Fauna, it is also posing threat to habitation located along the river downstream. There are large number of land holdings, grazing lands and many houses close to natural stream flow course that face imminent danger.

Muck Dumping along Chinab River,Bislari Nallah and other local Nallas has not only narrowed/disrupted the original river course also it has forced to change its natural course at places. The river is being polluted continuously. During monsoons when the river is in spate, massive damage to life and property can happen at any time. As it is compared even with natural Disaster. If the said activity will not be stopped soon, it can create enough dangerous situation in respect of natural Resources and water Disaster. Illegal encroachment and haphazard construction, besides illegal dumping of Muck generated by your side have led an alarming situation in the area.

As such you are directed by this notice to stop dumping of muck directly and indirectly into the Nallah/River between Nashri to Digdolfailing which stern action under law shall be initiated against you as per the rules and norms of Jammu & Kashmir water Resources(Regulation & Management) Act 2010.

Copy to:-

- 1 :- District Development Commissioner for information please.
- 2:-Superintending Engineer Hyd. Circle Doda for information please.
- 3:- Executive Engineer Hydraulic Division Ramban for information please.
- 4:-Junior Engineer I&FC sub Division Ramban for information and follow up action.


 Asstt. Ex. Engineer
 I & FC Sub-Division
 Ramban

Tele/Fax: 01998266789/ 01998266906
Email: dcramban-jk@nic.in



GOVERNMENT OF JAMMU & KASHMIR
OFFICE OF THE DISTRICT MAGISTRATE, RAMBAN

ORDER

Whereas, Tehsildar Ramban Vide his Communication No.TR/OQ/2019-20/Misc/1264-68 dated 25-11-2019 has reported that debris/muck is being dumped in River Chenab at Survey no. 2370 village Kanthi Karool Teshil Ramban;

Whereas, Gammon India Construction Company & Contractors Ltd. who is contractor of NHAI is executing the construction work of National Highway -44 in this section of Ramban District;

Whereas, reportedly the executing agency is dumping the extracted material viz muck/stones in survey No.2370 in Gair Mumkin Nallah and adjacent Khasra Numbers during night time through out the stretch and damaging the water body;

Whereas, the dumped material in the Nallah automatically is being washed in the river Chenab due to rains or floods;

Whereas, NT Dhandrath has time and again restrained the executing agency to dump the muck/debris in the Nallah;

Whereas, National Green Tribunal has already issued stern warning not to dump the muck/material in and around the river Chenab to protect it from contamination;

Whereas, a number of deputations have also approached this office against dumping of muck in the Nallahs with a moto to encroach the land of the Nallahs;

There is every apprehension of breach of peace and tranquility due to the act of the contractors.

Therefore, keeping in view the above, I Nazim Zai Khan, KAS, District Magistrate Ramban impose restrictions under Section 144 of Criminal Procedure Code not to dump the muck/materials in Nallahs or other places except the identified muck dumping sites in District Ramban.



(Nazim Zai Khan), KAS
District Magistrate
Ramban
District Magistrate
Ramban (J&K)

No:DMR/ 711-15
Date: 30-11-2019
Copy to:-

1. Divisional Commissioner, Jammu for information.
2. Sr. Superintendent of Police Ramban for information and compliance.
3. Project Director, National Highway Authority of India, Jammu for information and compliance.
4. Tehsildar Ramban for information and necessary action.
5. Gammon India Construction Company & Contractors Ltd. for information and necessary action.

GOVERNMENT OF JAMMU AND KASHMIR
OFFICE OF THE TEHSILDAR EXECUTIVE MAGISTRATE 1ST CLASS
RAMBAN

Ph. No 01998266627

Fax No. 01998266627

Email:- tehsildar-ramban@jk.gov.in

Notice:- Under Sec. 133 CrPC against General Manager M/S Gammon India
 Construction Company Camp Dhalwas, Ramban.

No:- *TR/00/2019-20/NH44/573⁷⁴* Dated:- *24-01-2020*

Whereas you were directed verbally not to dump muck illegally in River
 Chenab as well as in the Kanteer Nallah near Tatarsoo bridge.

Whereas the Collector Land Acquisition NH-44 Ramban has directed this
 Office as well as the Gammon Construction Company to identify the suitable sites
 for muck dumping.

Whereas Patwari Halqa Ramban and Maitra have reported that the Gammon
 India Construction Committee who has been executing the work of widening of
 NH-44 is illegally dumping the muck directly in River Chenab under Khasra 891
 recorded as Gair Mumkin River in Kowbagh Ramban and in State Land near
 Kanteer Nallah Tatarsoo.

Whereas, report in this regard has been submitted to the Deputy
 Commissioner Ramban vide this Office No. TR/OQ/2019-20/NH-44/1514 dated
 19.01.2020.

Whereas, despite the various verbal instructions, the Gammon India
 Construction Company is not paying the heed and is hell-bent in dumping the
 muck directly into the river Chenab and Kanteer Nallah, thus violating the
 directions of the Hon'ble Supreme Court of India.

In view of above, you are directed to stop the muck dumping in Khasra No.
 891 State Land near Kowbagh Ramban, near Kanteer Nallah Tatarsoo, put your
 men and machinery at work immediately to remove the muck dumped in river
 Chenab as well as in Kanteer Nallah Tatarsoo within 15 days.

You are also directed to appear personally or through authorised agent
 before undersigned on 03.02.2020 at 11.30 am.

OLC


 TEHSILDAR
 EXECUTIVE MAGISTRATE 1st Class
 RAMBAN

Copy to:-

1. District Magistrate Ramban for kind information please.

Office of the District Magistrate, Ramban

Subject: - Unauthorized Muck dumping from Nashri-Banihal.

ORDER

Whereas, National Highway Authority of India is executing the construction of NH-44 in the UT of Jammu & Kashmir and the construction of 71km Highway falls in District Ramban; and

Whereas, the NHAI has allotted the work to MS Gammon and HCC in both the sections of Nashri-Ramban and Ramban-Banihal; and

Whereas, the Additional District Magistrate Ramban took a cognisance under section 133 of CrPC as the muck is directly going to River Chenab thereby threatening the existence of water body; and

Whereas, Additional District Magistrate passed an order under endorsement No. CLA/NH-44/2020/1763-67 dated 19/02/2020 after giving proper opportunity of being heard to the executing agency and its contractors wherein it was directed that extra muck dumped other than the muck dumping site be lifted and corrective measures be taken immediately; and

Whereas, Tehsildar Executive Magistrate also issued notices for illegal dumping of muck in Kowbagh area; and

Whereas, the muck dumping was banned vide this office order No. DMR/1711-15 dated 30-11-2019 under section -144 of CrPC by the undersigned other than the muck dumping sites; and

Whereas, after issuance of order by the ADM, it has been reported by the field agency that nothing has been done so far by the executive agency and its contractors and have dumped muck on the bank of river from Chanderkote to Seri without allotment of muck dumping site; and

Whereas, the haphazard dumping of muck in River Chenab has threatened the existence of the water body and National Green Tribunal and Pollution Control Board have also issued directions/notices from time to time; and

Now, therefore in order to save the River Chenab it is hereby directed under Section 133 of CrPC that NHAI shall remove the extra muck dumped in River Chenab other than muck dumping sites and also take corrective measures within a period of two months from the date of issuance of this order.

No:- DMR/1071-73
Date:- 26/05/2020



No. 26/05/20
District Magistrate
Ramban
District Magistrate
Ramban (J&K)

Copy to:-

1. Divisional Commissioner for kind information.
2. Regional officer, NHAI for information and N/A.
3. Project Director, PIU Ramban for necessary compliance.



***PHOTOGRAPHS SHOWING STATUS OF MUCK DUMPING ALONG
NH-44
AT
(DESIGNATED/NON-DESIGNATED SITES)
OF
M/s GECPL & M/s CPPPL
FROM
NASHRI TO RAMBAN STRETCH
(KM 130.00 TO KM 150.00)***

(Dated: 2nd September, 2020)

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (19th **Feb**, 2020): Nashri



Photograph dated: (29th **July**, 2020): Nashri

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th July, 2020): Nashri

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd Sept, 2020): Nashri

S.No.	Name of the Site / Village	Chainage/ (NB/SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
1)	Nashri	130+690 to 130+800 km (NB)	Forest/ 01 Hectare	95,000	57,000	38,000	Land Sinking/ Closed site	Illegal dumping going on. Loose Muck, Gabions need to be provided. MSW also found dumped by MC Batote at this site.

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (19th Feb, 2020): Nashri -II (Near Lucky Dhaba)

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th July, 2020): Nashri -II (Near Lucky Dhaba)

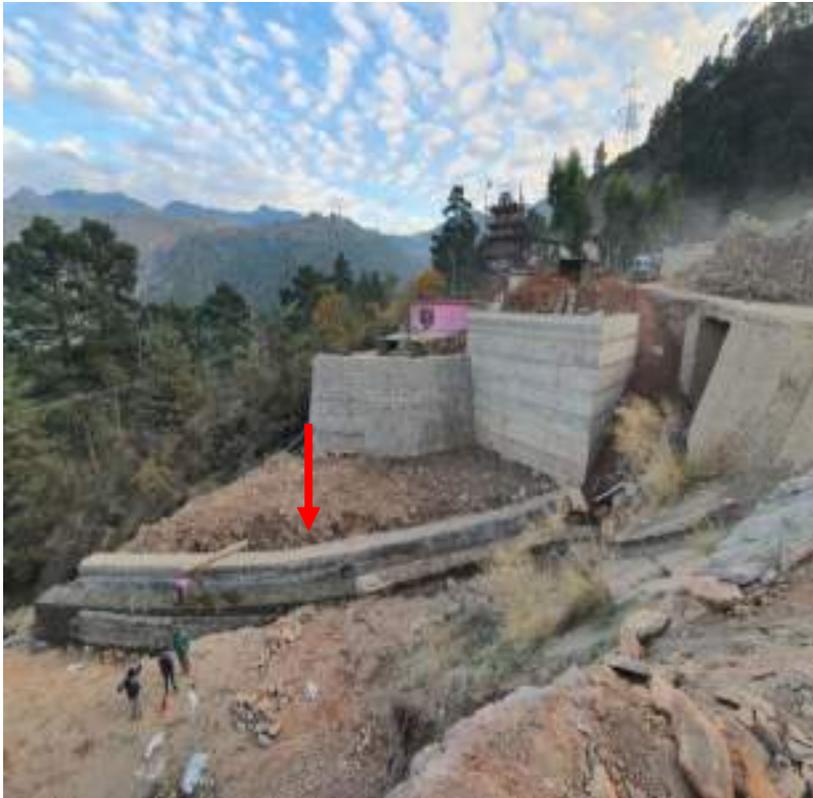
Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd Sept, 2020): Nashri -II (Near Lucky Dhaba)

.No.	Name of the Site / Village	Chainage/ (NB/SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
2)	Nashri -II (Near Lucky Dhaba)	131+280 to 131+350 km (NB)	Private/ 0.61 Hectare	60,000	60,000	Nil	Closed	<i>Green cover has come up in major portion of this site. Road has sunk along this site.</i>

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (19th Feb, 2020): Sarge Temple

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th **July**, 2020): Sarge Temple

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd Sept, 2020): Sarge Temple

S.No.	Name of the Site / Village	Chainage/ (NB/SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
3)	Sarga Temple	132+400 to 132+500 km (NB)	Forest/ 1.20 Hectare	1,10,000	95,000	15,000	In-Use	<i>Green cover has come up in large portion of this site. Muck Spill over/Gabion damaged, needs urgent repair. Nallah channelization work stopped midway.</i>

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th July, 2020): Dhalwas: Landslide & Road sunked.

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd Sept, 2020): Dhalwas: Landslide & Road sunked.

S.No.	Name of the Site / Village	Chainage/ (NB/SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
4)	Dhalwas	132+700 to 133+100 km (NB)	Non designated	-	-	-	-	<i>Land slide debris dumped/Road Sunked.</i>

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (19th **Feb**, 2020): Dhalwas-I



Photograph dated: (29th **July**, 2020): Dhalwas-I

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd Sept, 2020): Dhalwas-I

S.No.	Name of the Site / Village	Chainage/ (NB/SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
5)	Dhalwas-I	133 +350 to 133+400 (NB)	NHAI Acquired/ 0.98 Hectare	72,000	45,000	27,000	Site Closed	<i>Green cover has come up in large portion of this site. Capacity available, but because of school at the bottom of the slope, dumping has been stopped.</i>

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated :(19th Feb, 2020): Dhalwas-II (Near School)



Photograph dated: (29th July, 2020): Dhalwas-II (Near School)

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd Sept, 2020): Dhalwas-II (Near School)

S.No.	Name of the Site / Village	Chainage/ (NB/SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
6)	Dhalwas-II (Near school)	133 +420 to 133+460 (NB)	NHAI Acquired/ 1.01 Hectare	72,000	21,600	50,400	Site Closed	<i>Green cover has come up in some portion of this site. Capacity available, but because of school at the bottom of the slope, dumping has been stopped.</i>

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (19th Feb, 2020): Dhalwas (Peerah-I).

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th July, 2020): Dhalwas (Peerah-I).

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd Sept, 2020): Dhalwas (Peerah-I).

S.No.	Name of the Site / Village	Chainage/ (NB/SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
7)	Dhalwas (Peerah-I)	134 +770 to 134+820(NB)	Forests/ 05.07 Hectare	5,20,000	2,75,000	2,45,000	In-Use	<i>Green cover has come up in some portion of this site. Gabions not provided.</i>

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photographs dated: (19th Feb, 2020): Dhalwas (Peerah-II)

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th July, 2020): Dhalwas (Peerah-II).

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th July, 2020): Dhalwas (Peerah-II).

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th July, 2020): Dhalwas (Peerah-II).

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd Sept, 2020): Dhalwas (Peerah-II).

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd Sept, 2020): Dhalwas (Peerah-II).

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd Sept, 2020): Dhalwas (Peerah-II).

S.No.	Name of the Site / Village	Chainage/ (NB/SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
8)	Dhalwas (Peerah-II)	135+300 to 135+350 km (NB)	Forests/ 07.55 Hectare	7,80,000	4,50,000	3,30,000	In-Use	<i>Peerah Nallah getting choked due to muck dumping and needs to be channelized .Gabion damaged needs immediate repair.</i>

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (19th Feb, 2020): Sawani-I .

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th July, 2020): Sawani-I.

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photographs dated: (2nd Sept, 2020): Sawani-I .

S.No.	Name of the Site / Village	Chainage/ (NB/SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July2019 (cu.m)	Capacity remaining as on July2019 (cu.m)	Status	Observations
9)	Sawani -I	135+900 to 135+940 km (NB)	NHAI Acquired / 01.76 Hectare	1,40,000	1,40,000	Nil	Closed/Illegal Dumping going on.	<i>Peerah Nallah getting choked due to muck dumping .Gabion damaged/ Needs immediate repair.</i>

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (19th Feb, 2020): Sawani-II.

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th July, 2020): Sawani-II.

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd Sept, 2020): Sawani-II.

S.No.	Name of the Site / Village	Chainage/ (NB/SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
10)	Sawani -II	136+760 to 136+810 km (NB)	NHAI Acquired / 02.83 Hectare	2,18,648	2,10,000	8,648	Closed	<i>Green cover has come up in some portion of this site. Muck spill over/Gabion damaged needs to be repaired.</i>

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (19th Feb, 2020): Sawani-III (Near dam view hotel).

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated :(29th July, 2020): Sawani-III (Near dam view hotel).

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated : (2nd Sept, 2020): Sawani-III (Near dam view hotel).

S.No.	Name of the Site / Village	Chainage/ (NB/SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July2019 (cu.m)	Capacity remaining as on July2019 (cu.m)	Status	Observations
11)	Sawani-III (Near Hotel Dam View)	138+050 to 138+100 km (SB)	Private / 01.89 Hectare	1,79,645	1,20,000	59,645	In-Use	<i>Green cover has come up in some portion of this site. Muck spill over/Gabion needs to be strengthened & raised.</i>

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (9th Dec, 2019): Near 44 Bridge Tunnel T-1 & T-2 (Kunfer Nallah) Chanderkote.

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (9th Dec, 2019): Near 44 Bridge Tunnel T-1 & T-2 (Kunfer Nallah) Chanderkote.

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th July, 2020): Near 44 Bridge Tunnel T-1 & T-2 (Kunfer Nallah) Chanderkote.

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th July, 2020): Near 44 Bridge Tunnel T-1 & T-2 (Kunfer Nallah) Chanderkote.

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th July, 2020): Near 44 Bridge Tunnel T-1 & T-2 (Kunfer Nallah) Chanderkote.

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd **Sept**, 2020): Near 44 Bridge Tunnel T-1 & T-2 (Kunfer Nallah) Chanderkote.

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd Sept, 2020): Near 44 Bridge Tunnel T-1 & T-2 (Kunfer Nallah) Chanderkote.

S.No.	Name of the Site / Village	Chainage/ (NB/SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July2019 (cu.m)	Capacity remaining as on July2019 (cu.m)	Status	Observations
12)	Near 44 Bridge Tunnel T-1 & T-2 (Kunfer Nallah) Chanderkote	139+297 to 139+319 km (SB)	Tunnel Site	-	-	-	-	<i>Illegal dumping going on/.Kunfer Nallah getting choked due to dumping of heavy boulders and needs to be channelized.</i>

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (19th Feb, 2020): Chanderkote (Near 84 Bn CRPF Camp and Bridge-48)

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th July, 2020): Chanderkote (Near 84 Bn CRPF Camp and Bridge-48)

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th July, 2020): Chanderkote (Near 84 Bn CRPF Camp and Bridge-48)

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th July, 2020): Chanderkote (Near 84 Bn CRPF Camp and Bridge-48)

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd Sept, 2020): Chanderkote (Near 84 Bn CRPF Camp and Bridge-48)

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd Sept, 2020): Chanderkote (Near 84 Bn CRPF Camp and Bridge-48)

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd Sept, 2020): Chanderkote (Near 84 Bn CRPF Camp and Bridge-48)

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)

S.No.	Name of the Site / Village	Chainage/ (NB/SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July2019 (cu.m)	Capacity remaining as on July2019 (cu.m)	Status	Observations
13)	Chanderkote (Near 84 Bn CRPF Camp)	141+200 to km 141+320 (SB)	Private / 01.76 Hectare	3,750	3,750	Nil	Closed but illegal dumping going on.	<i>Muck going directly into Chenab River. Gabion needs to be provided.</i>
(14-16)	Chanderkote (Near 48 Bridge)	143+360 to km 143+380 (SB)	Non Designated	-	-	-	Illegal dumping going on.	<i>Muck going directly into Chenab River. Gabion needs to be provided.</i>
		143+380 to km 143+420 (SB)	Non Designated	-	-	-	Illegal dumping going on.	
		143+720 to km 143+740 (SB)	Non Designated	-	-	-	Illegal dumping going on.	

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (19th Feb, 2020): Near Jaswal Bridge

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th July, 2020): Near Jaswal Bridge

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd Sept, 2020): Near Jaswal Bridge

S.No.	Name of the Site / Village	Chainage/ (NB/SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July2019 (cu.m)	Capacity remaining as on July2019 (cu.m)	Status	Observations
17)	Near Jaswal Bridge	144+500 to km 144+550 (SB)	Private Land	-	-	-	-	<i>Muck overflow. Gabion needs to be raised.</i>

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (19th Feb, 2020): Kanthi (Karol-I) Bridge-51 (Near Hotel Khana Khazana)

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th July, 2020): Kanthi (Karol-I) Bridge-51 (Near Hotel Khana Khazana).

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd Sept, 2020): Kanthi (Karol-I) Bridge-51 (Near Hotel Khana Khazana).

S.No.	Name of the Site / Village	Chainage/ (NB/SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July2019 (cu.m)	Capacity remaining as on July2019 (cu.m)	Status	Observations
18)	Kanthi (Karol-I) Bridge- 51 (Near Hotel Khana Khazana)	144+950 to 144+970 km (SB)	Private / 0.48 Hectare	33,500	33,500	Nil	Closed	<i>Green cover has come up in large portion of this site. Gabion needs to be raised.</i>

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (19th Feb, 2020): Kanthi (Karol-II) Near Kundi Nallah Bridge-53.

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th July, 2020): Kanthi (Karol-II) Near Kundi Nallah Bridge- 53.

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th July, 2020): Kanthi (Karol-II) Near Kundi Nallah Bridge- 53.

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd Sept, 2020): Kanthi (Karol-II) Near Kundi Nallah Bridge- 53

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)

S.No.	Name of the Site / Village	Chainage/ (NB/SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July2019 (cu.m)	Capacity remaining as on July2019 (cu.m)	Status	Observations
(19)	Kanathi (Karol-II)	145+440 to 145+500 km (SB)	Private / 0.78 Hectare	78,000	78,000	Nil	Closed	<i>Gabion damaged needs to be repaired.</i>
(20)	Kanathi	145+520 to 145+620 Km (SB)	Private / 1.76 Hectare	1,40,000	1,35,000	5,000	Closed	-do-
(21)	Kanathi-II	145+620 to 145+850 Km (SB)	230 m	-	-	-	In-use	<i>Illegal dumping in 230 m stretch.</i>
(22)	Ramban near Kundi Nallah Bridge-53 <i>(New Identified site)</i>	145+850 to 145+900 km (SB)	50 m	-	-	-	In-use	<i>New Identified site. Nallah choked due to muck dumping and needs to be channelized.</i>
(23)	Kanathi Karol (Near Amar Punjabi Dhaba) <i>(New Identified site)</i>	146+084 to 146+094 Km (SB)	10 m				In-use	<i>Illegal dumping in 10 m stretch.</i>
		146+094 to 146+180 Km (SB)	86 m				In-use	<i>Muck spill over/Gabion damaged needs to be repaired.</i>

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (19th Feb, 2020): Opp. Horticulture Office Gate.

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th July, 2020): Opp. Horticulture Office Gate.

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd Sept, 2020): Opp. Horticulture Office Gate

S.No.	Name of the Site / Village	Chainage/ (NB/SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July2019 (cu.m)	Capacity remaining as on July2019 (cu.m)	Status	Observations
24)	Opp. Horticulture Office Gate	146+200 to 146+230 km (SB)	Non Designated	-	-	-	Illegal Dumping is going on.	<i>Muck going into Chenab River. Gabion structure needs to be provided.</i>

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated :(19th **Feb**, 2020): Neera, Opp. PHE Water filling station, (New Identified site) State land.

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated :(19th **Feb**, 2020): Neera, Opp. PHE Water filling station, (New Identified site) State land.

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th July, 2020): Neera (Opp. PHE Water filling station) (New Identified site) State land.

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd Sept, 2020): Neera (Opp. PHE Water filling station) (New Identified site) State land.

S.No.	Name of the Site / Village	Chainage/ (NB/SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July2019 (cu.m)	Capacity remaining as on July2019 (cu.m)	Status	Observations
25)	Neera (Opp. PHE Water filling station) (New Identified site)	147+225 to 147+525 km (SB)	State land/ 300 m	-	-	-	In-use	<i>Muck going into Chenab River. Gabion structure needs to be provided.</i>
		147+525 to 147+560 km (SB)	35 m	-	-	-		<i>Illegal dumping in 35 m stretch.</i>

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (19th **Feb**, 2020): Cafeteria Morh, Opp. Army Transit Camp, Maitra (New Identified site)

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th **July**, 2020): Cafeteria Morh, Opp. Army Transit Camp, Maitra (New Identified site)

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd Sept, 2020): Cafeteria Morh, Opp. Army Transit Camp, Maitra (New Identified site)

S.No.	Name of the Site / Village	Chainage/ (NB/SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July2019 (cu.m)	Capacity remaining as on July2019 (cu.m)	Status	Observations
26)	Cafeteria Morh, Opp. Army Transit Camp, Maitra (New Identified site)	147+850 to Km 148+700 (SB)	State land/ 850 m	-	-	-	In-use	<i>Muck going into Chenab River. Gabion structure needs to be provided.</i>

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (27th June, 2019): Kow bagh, Ramban

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (10th Dec, 2019): Kow bagh, Ramban

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (21st Jan, 2020) : Kow bagh, Ramban

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (19th Feb, 2020) : Kow bagh, Ramban

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (29th July, 2020): Kow bagh, Ramban

Photographs Showing Muck Dumping Sites of M/s GECPL & M/s CPPPL Along NH-44. (2nd Sept, 2020)



Photograph dated: (2nd Sept, 2020): Kow bagh, Ramban

S.No.	Name of the Site / Village	Chainage/ (NB/SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July2019 (cu.m)	Capacity remaining as on July2019 (cu.m)	Status	Observations
27)	Kow Bagh -Ramban	149+650 to 149+750Km (SB)	Forest / 01.55 Hectare	1,40,000	91,000	49,000	Closed	<i>Dumping restricted by District Administration at this site.</i>



***PHOTOGRAPHS SHOWING STATUS OF MUCK DUMPING ALONG NH-44
AT
(DESIGNATED/NON-DESIGNATED SITES)
OF
M/s HCC & M/s CPPPL
FROM
RAMBAN TO BANIHAL STRETCH
(KM 151.00 TO KM 187.00)***

(Dated: 1st September, 2020)

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (29th July, 2020): Seri Chamba (starting from Morh-Gorhi Ramban)

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (29th July, 2020): Seri Chamba (starting from Morh-Gorhi Ramban)

In photograph, it can be clearly seen that muck has been dumped along NH-44 illegally violating Hon'ble NGT Order.

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (29th July, 2020): Morh Gorhi, Ramban

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st, **Sept, 2020): Seri Chamba (starting from Morh-Gorhi Ramban)**

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st, **Sept, 2020): Seri Chamba (starting from Morh-Gorhi Ramban)**

In photograph, it can be clearly seen that muck has been dumped along NH-44 illegally violating Hon'ble NGT Order.

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped (cu.m)	Capacity remaining (cu.m)	Status	Observations
1)	Seri-Chamba (Morh-Gohri) Ramban	150+330 km to 150+900	Non- Designated (Old BRO site)	-	-	-	Illegal dumping going on.	Muck dumped directly into Chenab River. Gabions need to be provided.

NEWSPAPER Cutting (Greater Kashmir) Dated: 28th July, 2020.

CPPPL officials arrested for throwing waste material in river Chenab

MM PARVAIZ

Ramban, July 27: Police arrested a site engineer and four operators of sub-contractor company, CPPPL on Monday evening for allegedly violating district administration orders and throwing waste material into the river Chenab.

According to police, reliable information was received at P/S Ramban stating the CPPPL was executing road widening work on Jammu-Srinagar National Highway at Morh Gohri, Ramban, and throwing the excavated matter into the Chenab.

“Acting on the informa-

tion, a police team led by SHO Sunil Sharma rushed to the spot and arrested the site engineer and four operators,” it said.

The police also seized two excavators, one loader and a JCB machine.

Police identified the arrested persons as site engineer Sageer Ahmed, JCB operator Patail Singh, loader operators Irshad Ahmed and Bikram Kumar and excavator operator Mubashar Hussain.

Earlier, the District Magistrate Ramban had prohibited the dumping of waste material in the river Chenab through a notification.

➔ See CPPPL officials...on Pg-06

(Ramban Police arrested a site engineer and four operators of M/s CPPPL on 27th July, 2020 for violating district administration's orders and directly throwing waste material/muck into the river Chenab at Morh Gohri, Ramban. Police also seized two excavators, one loader and a JCB Machine.)

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (29th July, 2020): Seri-Near Shiv Temple

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Seri-Near Shiv Temple

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped (cu.m)	Capacity remaining (cu.m)	Status	Observations
2)	Seri (Near Shiv Temple)	151+350 km	Private/Non-designated	-	-	-	-	<i>Illegal dumping going on.</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (15th July, 2019): Seri

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Seri

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Seri

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
3)	Seri	152+800 km	Private/ 2.16 Hectare	64375	64375	0	Closed	<i>Instead of repairing damaged Gabions empty cement bags filled with muck has been placed. Green cover has come up in some portion of this site</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (15th, July, 2019): Marog-I

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Marog-I (Near Tunnel T-2)

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Marog-I (Near Tunnel T-2)

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
4)	Marog-I (Near Tunnel T-2)	154+000 to 154+200	Forest / 0.14 Hectare	243200	243200	0	Closed	<i>Loose Muck, Gabions need to be strengthened.</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (15th **July**, 2019): Marog-II

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Marog-II, Un-scientific dumping is being done.

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Marog-II

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Marog-II

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Marog-II

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
5)	Marog-II	155+000 to 155+100	Private/ 2.15 Hectare	205200	205200	0	In-use	<i>Dumping is being done in an unscientific manner. Terracing /Gabions need to be provided.</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Marog-III

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Marog-III

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped (cu.m)	Capacity remaining (cu.m)	Status	Observations
6)	Marog-III	155+760 to 155+870	Non-designated	-	-	-	-	Slide debris dumped. Green cover has come up in some portion of this site.

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (15th July, 2019): Battery Chaishma

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Battery Chaishma

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Battery Chaishma

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Battery Chaishma

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
7)	Battery Chaishma	158+710 to 158+960	Forest / 0.18 Hectare	45360	45360	0	Closed	<i>Nallah choked needs to be channelized. Hume pipes laid but not connected yet. Few Plants survived after previous year's plantation. Green cover has come up in some portion of this site. Also, site needs to be covered with soil. Gabion structures needs to be repaired.</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (15th July, 2019): Anokhe Fall

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th **July**, 2020): Anokhe Fall

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Anokhe Fall

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
8)	Anokhe Fall	159+100 to 159+400 km	Forest/ 0.30 Hectare	343200	308880	34320	In-use	<i>Green cover has come up in some portion of this site. Gabions need to be provided.</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Digdole

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st **Sept**, 2020): Digdole

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped (cu.m)	Capacity remaining (cu.m)	Status	Observations
09)	Digdole	160+060 to 160+200 km	Non-designated	-	-	-	-	<i>Slide debris dumped.</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (15th July, 2019): Digdole-I

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Digdole-I

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Digdole-I

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
10)	Digdole-I	161+200 to 161+580 km	Forest/ 4.70 Hectare	878900	659175	219725	In-use	<i>Dumping is being done in an un-scientific manner with no protection provided.</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (15th July, 2019): Digdole-II

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Digdole-II

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Digdole-II

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
11)	Digdole-II	161+650 to 162+000 km	Forest/ 1.10 Hectare	447700	447700	0	Closed	<i>Green cover has come up in some portion of this site. Gabions need to be strengthened..</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (15th July, 2019): Digdole-III

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Digdole-III

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Digdole-III

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
12)	Digdole-III	163+200 to 163+290 km	Forest/ 1.40 Hectare	260923	169600	91323	In-Use	<i>Green cover has come up in some portion of this site. Gabions need to be raised.</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (15th July, 2019): Panthyal (Near Tunnel T-3 & T-4)

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Panthyal (Near Tunnel T-3 & T-4)

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Panthyal (Near Tunnel T-3 & T-4)

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July2019 (cu.m)	Capacity remaining as on July2019 (cu.m)	Status	Observations
13)	Panthyal (Near Tunnel T-3 & T-4)	165+750 to 165+910 km	Forest/ 0.26 Hectare	26000	15600	10400	In-Use	<i>Dumping is in progress, gabion structures need to be repaired. Panthyal nallah needs to be channelized with Hume pipe and Tunnel water needs to be routed through settling tank in order to prevent pollution of fresh water nallah.</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Panthyal landslide debris dumped in the Nallah.

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Panthyal landslide debris dumped in the Nallah.

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (15th July, 2019): Mompassi

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Mompassi

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Mompassi

.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July2019 (cu.m)	Capacity remaining as on July2019 (cu.m)	Status	Observations
14)	Mompassi (Near BDO Office) Ramsoo	167+000 to 167+680 km	Forest/ 0.47 Hectare	55543	55543	0	Closed	<i>Muck Spill over, Gabions need to be strengthened.</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Near Ramsu Bridge

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Near Ramsu Bridge

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped (cu.m)	Capacity remaining (cu.m)	Status	Observations
15)	Near Ramsu Bridge	167+780 km	Non Designated	-	-	-	-	<i>Illegal dumping going on. Gabions need to be provided.</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Near Ramsu Foot Bridge.

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Near Ramsu Foot Bridge.

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped (cu.m)	Capacity remaining (cu.m)	Status	Observations
16)	Near Ramsu Foot Bridge	168+450 km	Non Designated	-	-	-	-	<i>Illegal dumping going on. Gabions need to be provided.</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (15th July, 2019): Ramsu & Gangroo-Ramsu

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Ramsu & Gangroo-Ramsu

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Ramsu & Gangroo-Ramsu

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
17)	Ramsu and	168+680 to 169+100 km	Private/ 2.31 Hectare	58072	31843	23229	In-Use	<i>Dumping of muck as well as landslide debris is done in an un-scientific manner.</i>
18)	Gangroo -Ramsu	169+600 to 169+750 km						

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (15th July, 2019): Hingini

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Hingini

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Hingini

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
19)	Hingini	170+950 to 171+250 km	State +Private+ Forest / 1.30 Hectare	35000	35000	0	Closed	<i>Green cover has come up in large portion of this site.</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Near Kishtwari Pathar

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Near Kishtwari Pathar

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Near Kishtwari Pathar

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Near Kishtwari Pathar

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July2019 (cu.m)	Capacity remaining as on July2019 (cu.m)	Status	Observations
20)	Near Kishtwari Pathar	173+530 to 173+900 km	Non Designated	-	-	-	-	<i>Illegal Muck dumping is going on /Bislari nallah getting choked.</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (15th July, 2019): Sherbibi

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Sherbibi near Batching Plant.

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Sherbibi.

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Sherbibi.

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July2019 (cu.m)	Capacity remaining as on July2019 (cu.m)	Status	Observations
21)	Sherbibi	175+400 to 176+200 km	Private / 9.40 Hectare	528640	422912	105728	In-Use	<i>Green cover has come up in some portion of this site. Gabions need to be strengthened.</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Sherbibi-I.

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July2019 (cu.m)	Capacity remaining as on July2019 (cu.m)	Status	Observations
22)	Sherbibi-I	176+900 km	Non Designated	-	-	-	-	<i>Illegal dumping is going on.</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Chamalwas

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th **July**, 2020): Chamalwas

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Chamalwas

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Chamalwas

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
23)	Chamalwas	177+000 to 177+050 km	Private / 0.15 Hectare	8400	8400	0	Closed	<i>Green cover has come up in some portion of this site. Along Bislari nallah, gabions need to be strengthened.</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Chamalwas-I

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Chamalwas-I

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July2019 (cu.m)	Capacity remaining as on July2019 (cu.m)	Status	Observations
24)	Chamalwas-I	177+400 km	Non designated	-	-	-	-	<i>Nallah Choked due to illegal dumping.</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (15th July, 2019): Ratanwas-I & II

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Ratanwas-I & II

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Ratanwas-I & II

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Ratanwas-I & II

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
25 & 26)	Ratanwas-I & II	179+200 to 179+500 and 179+560 to 179+820	Private / 2.3 Hectare	67200	57120	10080	In-Use	<i>Along Bislari nallah, Huge dumping done and still in-progress. Gabions need to be strengthened.</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Ratanwas-III

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
27)	Ratanwas-III	181+580 to 181+650 Km	Private / 0.93 Hectare	48000	43200	4800	In-Use	<i>Dumping is being done in an un-scientific manner. Gabions need to be strengthened.</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Kharpora Banihal

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Kharpora Banihal

S.No.	Name of the Site / Village	Chainage(SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped (cu.m)	Capacity remaining (cu.m)	Status	Observations
27)	Kharpora Banihal	181+690 to 181+740 Km	Non-Designated	-	-	-	-	<i>Illegal dumping going on. Gabion structure needs to be raised.</i>

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (15th July, 2019): Banihal Pvt Land-I & II.

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (28th July, 2020): Banihal Pvt Land-I & II.

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Banihal Pvt Land-I & II.

Photographs Showing Muck Dumping Sites of M/s HCC & M/s CPPPL Along NH-44. (1st Sept, 2020)



Photograph dated: (1st Sept, 2020): Banihal Pvt Land-I & II.

S.No.	Name of the Site / Village	Chainage (SB)	Title /Area of the land	Total Capacity (cu.m)	Quantity dumped as on July 2019 (cu.m)	Capacity remaining as on July 2019 (cu.m)	Status	Observations
29)	Banihal Pvt Land-I and II		Private/ 2.5 Hectare	9773	9773	0	Site Closed	<i>Green cover has come up in some portion of this site.</i>

HIGHWAY **4-LANING** PROJECT

Debris being dumped in river Chenab

Ramban residents seek action against 'polluters'

MM PARVAIZ

Ramban, Sep 9: Inhabitants of this district today alleged that CPPPL, a contractor company, working on the four-laning highway project, is throwing excavated waste material in the river Chenab and Nullah Bislari at several places in the district.

The residents alleged that this has created an environmental disaster in the area.

» See **Debris...** on Pg-08



Debris being...

They said that the company engaged by the NHAI for four-laning of the road from Nashri to Ramban “has been dumping the debris in river Chenab from Chanderkote to Kelamorh, and in Nullah Bislari from Battery Chasma to Banihal, and at some other locations along the Jammu-Srinagar National Highway in Ramban district.”

They said the dumping was continuing in clear violation of National Green Tribunal directives and despite notices issued by District Magistrate Ramban in this regard.

The residents alleged that the contractor company is not dumping the debris at the identified sites.

Civil society members of Ramban said that this “illegal and unauthorized activity” by the company has made the life of people a hell.

They said the constant dumping of the debris in the Chenab creates lot of silt in the river which could cause damage to the Salal power project in district Reasi.

Meanwhile, they appealed to the authorities including the Pollution Control Board and National Green Tribunal to take cognisance of the matter and ensure the practice is stopped forthwith.

Despite repeated attempts, the contractor company could not be contacted for comment.